

In the matter of Haider Ali V/s Central Ground Water Authority & Ors.
Original Application No. 141/2024 (CZ), Hon'ble NGT, Central Zone Bench,
Bhopal

Background

In the case filed by Mr. Haider Ali against Central Ground Water Authority & Ors before the Hon'ble National Green Tribunal, Central Zone, Bhopal the applicant has raised the issue that several liquor factories are running in excise division of Alwar without any NOC from the Central Ground Water Authority.

Order

Hon'ble NGT, Central Zonal Bench in its order dated 31.05.2024 has directed *inter-alia* as follows:

"6. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of: -

- i. One representative from Central Groundwater Authority, Jaipur, Rajasthan.*
- ii. One representative from the Collector, Alwar, Rajasthan.*
- iii. One representative from the Member Secretary, Rajasthan Pollution Control Board.*

7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."

Accordingly, District Collector, Alwar, vide letter no 1390 dated 18/06/2024 nominated District Excise Office, Alwar as representative on his behalf. Letter dated 18/06/2024 has been enclosed as **Annexure-1**.

Accordingly, Regional Director, Central Ground Water Board, Western Region, vide letter no. 232 dated 19/06/2024 nominated Sh. Prashant Shrivastava, Assistant Hydrogeologist as representative on his behalf. Letter dated 19/06/2024 has been enclosed as **Annexure-2**.

Accordingly, Member Secretary, Rajasthan State pollution control Board, Jaipur (Rajasthan) vide letter no. 598 dated 03/07/2024 Regional officer, Rajasthan Pollution Control Board, Alwar as representative on his behalf. Letter dated 03/07/2024 has been enclosed as **Annexure-3**.

Joint Committee Meeting/Visit

In accordance with the aforementioned order, following officials/persons held a meeting and conducted joint visit of different liquor industries on dated 27/08/2024 to 29/08/2024.

- i. Smt. Archana Jaiman, District Excise Office, Alwar as representative of District Collector, Alwar.*
- ii. Sh. Prashant Shrivastava, Assistant Hydrogeologist, CGWA, Jaipur as representative of Central Ground Water Authority, Regional Office at Jaipur (Rajasthan).*
- iii. Sh. Deependra Jharwal, Regional Officer, Rajasthan State Pollution Control Board, Alwar, as representative of Member Secretary, Rajasthan State Pollution Control Board, Jaipur.*

Apart from the above officers/persons, the applicant Mr. Haider Ali also attended the meeting and was present during the site visit, in reference with the request letter dated 07/08/2024 submitted by him via email (copy of the letter with email attached as **Annexure-4**), to give information about the issues/non-compliances committed by the said industries as claimed by him in the original application.

Grievance – Several liquor factories are running in excise division of Alwar and Behror without any NOC from the Central Ground Water Authority.

Observations during site visit

During the site visit of the joint committee, a total of 19 industry (**as mentioned in the original application**) were inspected by the joint committee in different parts of Districts Alwar, Kotputli - Behror and Khairthal – Tijara.

During the joint visit, out of 19 industries 14 industries were operational and 04 industries were non- operational & closed and 01 industry was operational but not related to liquor manufacturing or bottling.

Observations of the joint committee visit are enclosed as **Annexure-5**.

Besides above, the details of action taken/correspondence made by CGWA in the matter are as follows -

1. As per the records of the CGWA, out of the total 19 Industries listed by the applicant, 06 industries have obtained NOC, 06 industries have applied for renewal for their NOC on the NOCAP portal, and 04 industries have taken NOC from CGWA in the past but have not applied for renewal after the due date or rejected due to non-compliance and were found non-operational during inspection, 02 industries have not taken NOC from CGWA and 01 industry is not related to liquor manufacturing or packaging.

The list of application related to CGWA and relevant documents like NOC, renewal applications and regret letter is enclosed as **Annexure – 6**.

2. That a letter was send to the M/s. Rajasthan State Ganganagar Sugar Mills Limited via Letter No. **सीजीडब्ल्यूए/डब्ल्यूआर/ राजस्थान - 382**, on 21.08.2024 for applying for **NOC on CGWA portal**. A reply/correspondence received from M/s. Rajasthan State Ganganagar Sugar Mills Limited on 23.08.2024. The copy of the letter and reply is enclosed as **Annexure-7**.
3. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/काराणबताओनोटिस-/2024-263**, dated 01.07.2024 was issued against the M/s. Hindustan Spirits Ltd. for extracting Ground Water illegally without valid NOC. No reply / correspondence was made by the firm against the Notice to the CGWA. The copy of the Show Cause Notice is enclosed as **Annexure-8**.
4. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/काराणबताओनोटिस-/2024-264**, dated 01.07.2024 was issued against the M/s. Arian Breweries and Distilleries Ltd. (Mahou

India Pvt Ltd) for extracting Ground Water illegally without valid NOC. No reply / correspondence was made by the firm against the Notice to the CGWA. The copy of the Show Cause Notice is enclosed as **Annexure-9**.

5. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस-/2024-265**, dated 01.07.2024 was issued against the M/s. AbInbev India Ltd. (Formerly known Sabmiller India Ltd.) for extracting Ground Water illegally without valid NOC. No reply / correspondence was made by the firm against the Notice to the CGWA. The copy of the Show Cause Notice is enclosed as **Annexure-10**.
6. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस-/2024-267**, dated 01.07.2024 was issued against the M/s. Rajasthan State Ganganagar Sugar Mills Limited for extracting Ground Water illegally without valid NOC. A reply / correspondence received from M/s. Rajasthan State Ganganagar Sugar Mills Limited on 10.07.2024. The copy of the Show Cause Notice and reply is enclosed as **Annexure-11**.
7. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस-/2024-87**, dated 28.03.2024 was issued against the M/s. Arian Breweries and Distilleries Ltd for extracting Ground Water illegally without valid NOC. No reply / correspondence was made by the firm against the Notice to the CGWA. The copy of the Show Cause Notice is enclosed as **Annexure-12**.
8. A Show Cause Notice via **सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस-/2024-81**, dated 27.03.2024 was issued against the M/s. Winsome Breweries Ltd for extracting Ground Water illegally without valid NOC. No reply / correspondence was made by the firm against the Notice to the CGWA. The copy of the Show Cause Notice is enclosed as **Annexure-13**.
9. That all the industry is in liquor manufacturing category, so **environmental compensation charges** will be applicable on the firm as per CGWA guidelines 2020.

As per the ‘*Para 15 – Environmental Compensation*’ of the CGWA guidelines via **S.O. 3289(E) dated 24.09.2020, Industries are liable to pay the Environmental Compensation Charges as per the rates mentioned in the ‘Table 15.3: ECRGW for Industrial units’** based on the norms prescribed by Central Pollution Control Board (CPCB) as

$$\text{“}EC_{GW} = \text{Ground water consumption per day} \times \text{Environmental Compensation Rate (}EC_{RW}\text{)} \times \text{No. of days} \times \text{Deterrence factor”}$$

Where, ground water consumption is in m³/day and ECR_{GW} in Rs. / cum.

In addition, following Penalties will be applicable to,

A) As per Public notice Public Notice No. 10/ 2022 New Delhi, Dated 03.11.2022, Penalty of Rs. 100000.00/- for late submission of Application will be applicable to all the related units. Copy of Notice is enclosed as **Annexure-14.**

B) As per the amendment in guidelines dated 29.03.2023 ‘Para 16.0- Provision of Penalty

Table 16.1, S. No. 2 “Non-disclosure/ construction of additional groundwater abstraction structures

a) Functional / Non-functional Structures. Rs.200000/-per structure

b) Defunct / Abandoned Note: Rs 100000/- per structure

- 10.** That on account of illegal ground water abstraction, as per Public Notice No.8/2017 dt.23.10.2017 issued by Central Ground Water Authority as well as Notified guidelines 2020 (S.O.3289(E) dt.24.09.2020 (Section 13.0), Central Ground Water Authority has appointed the District Magistrate/District Collector/Sub Divisional Magistrates of each Revenue District/Sub Division as authorized officers, who have been delegated the power to seal illegal wells, disconnect electricity supply to the energized well, launch prosecution against offenders etc. including grievance redressed platform related to ground water in their respective jurisdictions. True copy the same is annexed as **Annexure-15.**

The photographs taken during visit are enclosed at **Annexure-16.**

Conclusion and recommendations of the Joint Committee: -

1. The industrial units which have been found operational during site visit, are either having valid NOCs from Central Ground Water Board or their application is pending with CGWB and therefore are not operating without the NOC from CGWB.
2. Those industries which neither have the valid NOC from CGWB nor applied for the same are not in operation at present. Besides, CGWB is taking action against these industries.
3. During the joint committee visit, none of the industries were found with operational groundwater abstraction structures (i.e. Bore-wells, tube-wells etc.) more than the permitted quantity and also the quantum of groundwater abstraction was within the permitted/applied capacity as duly verified with the log-books of the bore-wells. Therefore, the allegations of the applicant are incorrect.
4. Applicant, in his list of respondents, included an industry which is engaged in the activity of metalizing on PP Film and barely utilising 3-4 KLD of groundwater, which shows that the applicant has blatantly included the lists without any thorough due diligence.

ANNEXURES

- i. District Collector, Alwar letter no. 1390 dated 18/06/2024 (Annexure-1).
- ii. Central Ground Water Board, Western Region, Jaipur letter no. File no. CGWA/WR/NGT/O.A. No. 141/2024(CZ)/232 dated 19/07/2024 (Annexure-2).

- iii. Member Secretary, Rajasthan State Pollution Control Board, Jaipur letter no. 598 dated 04/06/2024 (Annexure-3).
- iv. Applicant's request letter and email dated 07/08/2024 (Annexure-4).
- v. Observations of the Joint Committee during site visits (Annexure-5).
- vi. Consolidated documents from CGWA (Annexure-6).
- vii. Letter dated 21/08/2024 with reply dated 23/08/2024 (Annexure-7).
- viii. Show cause notice no. 263 dated 01/07/2024 (Annexure-8).
- ix. Show cause notice no. 264 dated 01/07/2024 (Annexure-9).
- x. Show cause notice no. 265 dated 01/07/2024 (Annexure-10).
- xi. Show cause notice no. 267 dated 01/07/2024 and reply dated 10/07/2024 (Annexure-11).
- xii. Show cause notice no. 87 dated 28/03/2024 (Annexure-12).
- xiii. Show cause notice no. 81 dated 27/03/2024 (Annexure-13).
- xiv. Public notice no. 10/2022 dated 03/11/2022 (Annexure-14).
- xv. Public notice no. 8/2017 dated 23/10/2017 (Annexure-15).
- xvi. GPS based photographs taken during site visit (Annexure-16).

(Prashant Shrivastava)
Assistant Hydrogeologist
CGWB, Jaipur

(Deependra Jharwal)
Regional Officer
RSPCB, Alwar

(Archana Jaiman)
District Excise Officer
Alwar

(राजस्थान सरकार)

कार्यालय जिला कलक्टर, अलवर जिला अलवर (राज०)

क्रमांक-प०12-1() (विविध/NGT O.A NO.141/2024/राजस्व/2024/1390 दिनांक -18/06/2024

जिला आबकारी अधिकारी
अलवर जिला अलवरविषय:-माननीय राष्ट्रीय हरित प्राधिकरण, मध्य जोन बेंच, भोपाल में प्रस्तुत
ऑरिजनल एप्लीकेशन नम्बर 141/2024(CZ) हैदर अली बनाम केन्द्रीय भूजल
प्राधिकरण व अन्य में पारित आदेश दिनांक 31.05.2024।उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित प्राधिकरण, मध्य जोन बेंच, भोपाल में प्रस्तुत
ऑरिजनल एप्लीकेशन नम्बर 141/2024 (CZ) हैदर अली बनाम केन्द्रीय भूजल प्राधिकरण व अन्य में
पारित आदेश दिनांक 31.05.2024 से नियमानुसार संयुक्त समिति का गठन कर राज्य प्रदूषण नियंत्रण
मण्डल को नोडल एजेन्सी नियुक्त किया गया है:-

- One representative from Central Groundwater Authority, Jaipur Rajasthan.
- One representative from the Collector, Alwar, Rajasthan.
- One representative from the Member Secretary, Rajasthan Pollution Control Board.

उक्त समिति में जिला आबकारी अधिकारी, अलवर को जिला कलक्टर, अलवर का
प्रतिनिधि मनोनीत कर निर्देशित किया जाता है कि माननीय प्राधिकरण के आदेश दिनांक 31.05.2024 के
अनुसार कार्यवाही सुनिश्चित करें।

(आशीष गुप्ता)

जिला कलक्टर, अलवर

क्रमांक-प०12-1() (विविध/NGT O.A NO.141/2024/राजस्व/2024/1391 दिनांक -18/06/2024
प्रतिलिपि:-

- केन्द्रीय भूजल प्राधिकरण, क्षेत्रीय कार्यालय, जयपुर को सूचनार्थ।
- जिला आबकारी अधिकारी, अलवर को पालनार्थ।
- क्षेत्रीय अधिकारी, राज० राज्य प्रदूषण नियंत्रण, मण्डल, अलवर प्रकरण में समिति द्वारा की गई
जांच एवं कार्यवाही से अवगत करावें।
- प्रभारी अधिकारी, विकास प्रकोष्ठ, कार्यालय हाजा को आवश्यक कार्यवाही हेतु प्रेषित है।

जिला कलक्टर, अलवर

RajKaj Ref
8101201

Signature valid

Digitally signed by ASHISH GUPTA
Designation: Collector & District
Magistrate
Date: 2024.06.18 12:45:03 IST
Reason: Approved1W:\DigiGOV\Rajasthan\FileSystemDMSStore\DigiGOV\Intranet\1391\F
8101201_5617760481544016419.docx



Ministry of Jal Shakti
Department of Water Resources, River Development & Ganga Rejuvenation
Central Ground Water Board, Western Region
6-A, Jhalana Doongri, Jaipur-302004 (Rajasthan)
Email: rdwr-cgwb@nic.in, cgwawr1@gmail.com Phone: 0141-2706338

File No. CGWA/WR/NGT/A.O. No. 141/2024(CZ)/ 232

Date: 9 JUN 2024

To
The Regional Officer
Rajasthan State Pollution Control Board
Jhalana Doongari, Jaipur (Rajasthan)

Sub: Hon'ble National Green Tribunal, Bhopal order dated 31.05.2024 in O. A. No. 141/2024(CZ), Haider Ali V/s Central Ground Water Authority & Ors.


Ref: F.10 (613) RPCB/Legal/NGT/2024/596-598 dated:- 04/06/2024

Sir,

In compliance to direction of the Hon'ble NGT, Bhopal issued vide its Order dated 31.05.2024, in the matter of O. A. No. 141/2024(CZ), Haider Ali V/s Central Ground Water Authority & Ors, Sh. Prashant Shrivastava, Assistant Hydrogeologist, (Mob. No. 8081514955), Central Ground Water Board, Western Region, Jaipur is hereby nominated as Member of the Committee as well as Nodal Officer on behalf of Central Ground Water Authority, Regional Office, Jaipur with the direction to ensure compliance of Hon'ble NGT dated 31.05.2024.

Enclosed- Copy of the Order

Yours Faithfully


19/6/24
(Er. M. S. Rathore)
Regional Director

Copy for kind information:

1. The Member (CGWA), Central Ground Water Authority, Jam Nagar House, Mansingh Road, New Delhi-110011
2. Sh. Prashant Shrivastava, Assistant Hydrogeologist, Central Ground Water Board, Western Region, Jaipur.
3. TS Cell, Central Ground Water Board, Western Region, Jaipur.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (613) RPCB/Legal/NGT/2024/ 596-598 Date: 04-06-2024

Regional Officer,
Rajasthan State Pollution Control Board,
Alwar
Email: - ro.alwar@gmail.com

Subject - Hon'ble National Green Tribunal, Bhopal order dated 31.05.2024 in Original Application No. 141/2024 (CZ), Haider Ali V/s Central Ground Water Authority & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 31.05.2024 and directed inter-alia as follow:-

6. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

(i) One representative from Central Groundwater Authority, Jaipur, Rajasthan.

(ii) One representative from the Collector, Alwar, Rajasthan.

(iii). One representative from the Member Secretary, Rajasthan Pollution Control Board.

7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

You are hereby nominated as member of the committee as well as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 31.05.2024. Copy of Hon'ble NGT order dated 31.05.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)
Member Secretary *ole*

Copy to following for Information and for further necessary action –

1. District Collector, Alwar, Rajasthan.
2. Regional Director, Central Groundwater Authority, Jhalana Dungri, Jaipur.

Member Secretary *ole*

RajKaj Ref
7725742



Signature valid

Digitally signed by Prema Lal Raigar
Designation: Chief Environmental
Engineer
Date: 2024.06.03 11:59:54 IST
Reason: Approved

सेवा में

श्रीमान जिला कलेक्टर जी

कार्यालय जिला कलेक्टर अलवर 301001

विषय-OA-141/2024 व IA-65/2024 के संदर्भ में

महोदय निवेदन है कि हैदर अली वर्सेस सेंट्रल ग्राउंड वॉटर अथॉरिटी जयपुर OA-141/2024 व IA-65/2024 जो अलवर खैरथल-तिजारा बहरोड-कोटपूतली जो पूर्व में संपूर्ण अलवर जिला था मेरे द्वारा शराब एवं बियर फैक्ट्री में अंधाधुंध बिना अनापत्ति प्रमाण पत्र के भूजल का दोहन किया जा रहा था इसके संदर्भ में मेरे द्वारा माननीय राष्ट्रीय ग्रीन अधिकरण भोपाल बेंच में एक प्रार्थना पत्र दाखिल किया था जिस पर सुनवाई करते हुए माननीय एनजीटी भोपाल बेंच ने एक ज्वाइंट कमेटी का गठन किया और मौके पर जाकर निरीक्षण करने को कहा और रिपोर्ट 6 सप्ताह में देने को कहा इसके संदर्भ में लेख है कि मेरे द्वारा माननीय एनजीटी में कमेटी में शामिल होने हेतु IA-65/2024 दाखिल की गई है जो अभी विचाराधीन है आपसे निवेदन है कि अगर शीघ्र ही कमेटी मौके पर जाकर निरीक्षण करती है तो मुझे शामिल किया जाए अगर मुझे शामिल नहीं किया जाता है तो मेरे द्वारा कमेटी की रिपोर्ट पर असंतुष्टि जाहिर की जाएगी

नोट-श्रीमान जी से निवेदन है कि मुझे कम से कम तीन दिवस पूर्व अवगत कराया जाए

संलग्न

1. श्रीमान क्षेत्रीय अधिकारी जी

केंद्रीय भूमि जल प्राधिकरण जयपुर

2. श्रीमान सचिव जी

राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड जयपुर

दिनांक 07/08/2024



प्रार्थी

हैदर अली पुत्र श्री इजरायल

पता-35 सेंट अंसलम स्कूल के पीछे

मुंगास्का अलवर 301001

मोबाइल-6376222586




RO RSPCB Alwar <ro.alwar@gmail.com>

OA-141-2024 NGT.pdf

Haidar Bhartiya Social worker AND RTI Jagrookta <hai956815@gmail.com>

Wed, Aug 7, 2024 at 3:13 PM

To: dm-alw-rj@nic.in, dm.alwar@gmail.com, legal.rpcb@gmail.com, acp.rpcb@rajasthan.gov.in, ro.alwar@gmail.com, cgwb@nic.in, rdwr-cgwb@nic.in

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Details of the industries inspected during the site visit by the Joint Committee Members

S. No.	Name of Industry	Address of the industry	Operational status during site visit	Number of borewells permission granted as per CGWA NOC	Existing no. of borewells found during inspection	Status of CGWA NOC and validity	Violation from CGWA NOC, if any	Consent to Operate status and validity
1	M/S CARLSBERG INDIA PVT. LTD.	PLOT NO. 1-4, B5-8, AGRO FOOD PARK, MIA (EXTENSION), Alwar	Operational	2	3 (01 BW is replaced and closed)	Inprocess		Valid up to 31/10/2028
2	UNITED SPIRITS LIMITED UNIT ALWAR	201-202, Matasya Industrial Area (MIA), Alwar	Operational	5	5 (01 BW in use, 01 BW converted into PZ)	NOC Granted, upto 18-03-2025		Valid up to 30/04/2028
3	M/S VINTAGE DISTILLERS LTD.	117 MIA, Ramgarh, Alwar	Operational	2	3 (02 BW working, 01 is Closed and burried)	NOC Granted, upto 07-02-2025		Valid up to 31/10/2028
4	M/S RAJASTHAN STATE GANGANAGAR SUGAR MILLS LIMITED	MIA, Ramgarh, Alwar	Operational	Not Applicable	NIL	Not taken NOC from CGWA, as water supplied by RIICO		Valid up to 30/09/2028
5	AJENTA CHEMICALS INDIA LTD.	120, MIA, Alwar	Operational	1	1	Inprocess		Valid up to 31/12/2032
6	M/S BEAM GLOBAL SPIRITS AND WINE PVT. LTD.	Village- Karora, Tehsil-Behror, District Kotputli-Behror	Operational	1	1	NOC Granted, upto 07-01-2025		Valid up to 30/06/2027
7	PERNOD RICARD INDIA PVT. LTD.	Village- Karora, Tehsil-Behror, District Kotputli-Behror	Operational	3	3	Inprocess		Valid up to 31/05/2027
8	M/S UNITED BREWERIES LTD	PLOT NO. 3 - 3ABC, RIICO INDUSTRIAL AREA, SHAHJAHANPUR, ALWAR	Operational	9	9 (04 BW working)	Inprocess		Valid up to 31/03/2027
9	M/S SABBILLER INDIA LIMITED (presently known as AbInBev India Ltd.)	SP 2-3, RIICO Industrial Area, Neemrana, Kotputli-Behror	Non- operational	3	2	Application Rejected on dated 01.02.2022 and during inspection Industry found closed	Not taken NOC from CGWA	Refused (Last validity 30/04/2022)
10	GLOBUS SPIRITS LIMITED	Village-Shyampur Tehsil-Behror, District Kotputli-Behror	Operational	4	4	Inprocess		Valid up to 31/10/2026
11	JAGATJIT INDUSTRIES LIMITED	Sp 1-3, Sotanala, RIICO Industrial Area,, Tehsil -Behror, District - Kotputli-Behror	Operational	2	2 (01 BW converted into PZ)	NOC Granted, upto 06-01-2025		Valid up to 31/03/2026
12	M/S WILD BERRIES BOTTLING PVT. LTD.	E-16, 16A 17A, RIICO Industrial Area, Sotanala, Tehsil-Behror, District Kotputli-Behror	Operational	1	1	NOC Granted, upto 25-08-2025		Valid up to 30/04/2029
13	M/S DEVANS MODERN BREWERIES LTD.	Keshwana Rajput, RIICO Industrail Area, Kotputli, Kotputli-Behror	Operational	3	4 (1 BW is closed and defunct)	Inprocess		Valid up to 30/06/2028

Details of the industries inspected during the site visit by the Joint Committee Members

S. No.	Name of Industry	Address of the industry	Operational status during site visit	Number of borewells permission granted as per CGWA NOC	Existing no. of borewells found during inspection	Status of CGWA NOC and validity	Violation from CGWA NOC, if any	Consent to Operate status and validity
14	M/S HINDUSTAN SPIRIT LIMITED	Paniyala, Kotputli, Kotputli-Behror	Operational	2	2	Application submitted on 01.03.2021 and rejected on 04.02.2022	Not taken NOC from CGWA	Valid up to 31/05/2026
15	M/S GOLDEN BOTTLING LIMITED	C-780, Phase-II, RIICO Industrial Area, Bhiwadi, Khairthal-Tijara	Non- operational	1	1	Application Rejected on dated 02.08.2022 and during inspection Industry found closed	Not taken NOC from CGWA	Valid up to 31/10/2028
16	M/S MARS PACKAGING PVT. LTD.	RIICO Industrial Area, Bhiwadi, Khairthal-Tijara	Operational, but not a liquor industry (PP Film metalising industry)	Permission not applicable	1	Demand is 03-04 KLD (i.e. less than 10 KLD) and also MSME industry. CGWA NOC is not required as per CGWA Guidelines.	Exception certificate not taken	Acknowledgement issued with onetime validity (Green Category industry)
17	MAHOU INDIA PVT LTD (Presently known as Jeeviya Beverages Pvt. Ltd.)	SP-1038A, Choupanki, Tijara, Khairthal-Tijara	Non- operational	4	4	Application Rejected on dated 30.03.2022 and during inspection Industry found closed	Not taken NOC from CGWA	Valid up to 31/03/2027
18	M/S WINSOME BREWERIES	Village - Sareh Khurd, Tijara, Khairthal-Tijara	Non- operational	3	3	Application Rejected on dated 10.05.2023 and during inspection Industry found closed	Not taken NOC from CGWA	Refused (Last validity 30/04/2022)
19	ALWAR MALT AND AGRO FOODS MANUFACTURERS CO. LTD.	6th Km Stone, Jaipur Road, Village- Bhakera, Tehsil- Alwar	Operational	2	2	NOC Granted, upto 16-02-2025		Valid up to 31/03/2029

Annexure 15 –: List of the applications and documents related to CGWA.

SL. No.	Application Number	Project Name	Current Application Status	Qty (KLD)	NOC valid Upto
1	21-4/48/RJ/IND/2006	M/S CARLSBERG INDIA PVT. LTD.	In process	950	
2	21-4/5495/RJ/IND/2017	UNITED SPIRITS LIMITED UNIT ALWAR	NOC Granted	240	18.03.2025
3	21-4/1403/RJ/IND/2017	M/S VINTAGE DISTILLERS LTD.	NOC Granted	195	07.02.2025
4		M/S RAJASTHAN STATE GANGANAGAR SUGAR MILLS LIMITED	NO NOC taken		
5	21-4/1361/RJ/IND/2017	AJENTA CHEMICALS INDIA LTD.	In process	38	
6	21-4/1397/RJ/IND/2017	M/S BEAM GLOBAL SPIRITS AND WINE PVT. LTD.	NOC Granted	15	07.01.2025
7	21-4/1130/RJ/IND/2017	PERNOD RICARD INDIA PVT. LTD.	In Process	563	
8	21-4/1209/RJ/IND/2017	M/S UNITED BREWERIES LTD	In Process	1224	
9	21-4/68/RJ/IND/2006	M/S SABMILLER INDIA LIMITED	Rejected	800	
10	21-4/1667/RJ/IND/2017	GLOBUS SPIRITS LIMITED	In Process	552	
11	21-4/5605/RJ/IND/2017	JAGATJIT INDUSTRIES LIMITED	NOC Granted	78	06.01.2025
12	21-4/12651/RJ/IND/2019	M/S WILD BERRIES BOTTLING PVT. LTD.	NOC Granted	55.48	25.08.2025
13	21-4/1/RJ/IND/2005	M/S DEVANS MODERN BREWERIES LTD.	In Process	750	
14	21-4/15499/RJ/IND/2021	M/S HINDUSTAN SPIRIT LIMITED	Rejected	1450	
15	21-4/18501/RJ/IND/2023	M/S GOLDEN BOTTLING LIMITED	Rejected	99	
16		M/S MARS PACKAGING PVT. LTD.	Not a Liquor industry		
17	21-4/53/RJ/IND/2006	MAHOU INDIA PVT LTD (FORMALLY ARIAN BREWERIES AND DISTILLERIES LTD)	Rejected	500	
18	21-4/206/RJ/IND/2007	M/S WINSOME BREWERIES	Rejected	950	
19	21-4/11757/RJ/IND/2018	ALWAR MALT AND AGRO FOODS MANUFACTURERS CO. LTD.	NOC Granted	47.2	16.02.2025



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:		United Spirits Limited Unit Alwar												
Project Address:		United Spirits Limited, 201-202, Matasya Industrial Area, Alwar												
Town:		Alwar		Block:		Umren								
District:		Alwar		State:		Rajasthan								
Pin Code:														
Communication Address:		Ub Tower, 24, Vittal Malaya Road, Bangalore - 560001, , Bengaluru Urban, Karnataka - 560001												
Address of CGWB Regional Office :		Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004												
1. NOC No.:	CGWA/NOC/IND/REN/1/2024/9536	2. Date of Issuance	22/05/2024											
3. Application No.:	21-4/5495/RJ/IND/2017	4. Category: (GWRE 2023)	Over Exploited											
5. Project Status:	Existing Ground Water	6. NOC Type:	Renewal											
7. Valid from:	19/03/2023	8. Valid up to:	18/03/2025											
9. Ground Water Abstraction Permitted:														
Fresh Water		Saline Water		Dewatering		Total								
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year							
240.00	76800.00													
10. Details of ground water abstraction /Dewatering structures														
Total Existing No.:5							Total Proposed No.:0							
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu		
Abstraction Structure*	0	0	5	0	0	0	0	0	0	0	0	0		
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps														
11. Ground Water Abstraction/Restoration Charges paid (Rs.):							1920000.00							
12. Environment Compensation (if applicable) paid (Rs.):							112690.00							
13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.							No. of Piezometers		Monitoring Mechanism					
									Manual		DWLR**		DWLR With Telemetry	
**DWLR - Digital Water Level Recorder							1		0		1		0	

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

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SAVE WATER - SAVE LIFE

CENTRAL GROUND WATER AUTHORITY

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

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Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

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CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)
<https://cgwa-noc.gov.in>

Application No.:	21-4/5495/RJ/IND/2017	Date of Issuance: 22/05/2024
Name of Firm:	UNITED SPIRITS LIMITED UNIT ALWAR	
AppType Category:	Distilleries	
Application Type:	Industrial	
PAN/GSTIN No. of Firm/Individual:	/	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction charges	0
3.	Ground Water Restoration charges	1920000.00
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	10000.00
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
	S.No. Description Rate	
	(i) Change in User ID Rs. 1000	
	(ii) Change in firm Name Rs. 5000	
	(iii) Extension of No Objection Certificate Rs. 5000	
	(iv) Issuance of duplicate No Objection Certificate Rs. 5000	
	(v) Issuance of corrigendum to No Objection Certificate Rs. 5000	
	(vi) Any other items/correction etc. Rs. 500	
Rs. Rupees Nineteen Lakh Thirty Five Thousand Only		1935000.00

This is an system generated invoice, hence, does not require ink signed.

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Term and conditions:

- i. All disputes are subject to Delhi Jurisdiction.
- ii. Any complaint in regard to the rates will not be entertained.

Member-Secretary
CGWA, New Delhi

CENTRAL GROUND WATER AUTHORITY



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:		M/s Vintage Distillers Ltd.												
Project Address:		117 Mia, Industrial Area, Ramgarh, Alwar												
Village:		Ramgarh (ct)		Block:		Ramgarh								
District:		Alwar		State:		Rajasthan								
Pin Code:														
Communication Address:		117 Mia, Industrial Area, Ramgarh, Ramgarh, Alwar, Rajasthan - 301030												
Address of CGWB Regional Office :		Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004												
1. NOC No.:	CGWA/NOC/IND/REN/1/2024/9209			2. Date of Issuance	05/03/2024									
3. Application No.:	21-4/1403/RJ/IND/2017			4. Category: (GWRE 2023)	Over Exploited									
5. Project Status:	Existing With Additional Ground Water Requirment			6. NOC Type:	Renewal									
7. Valid from:	08/02/2023			8. Valid up to:	07/02/2025									
9. Ground Water Abstraction Permitted:														
Fresh Water		Saline Water		Dewatering		Total								
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year							
195.00	58500.00													
10. Details of ground water abstraction /Dewatering structures														
Total Existing No.:2							Total Proposed No.:0							
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu		
Abstraction Structure*	0	0	2	0	0	0	0	0	0	0	0	0		
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps														
11. Ground Water Abstraction/Restoration Charges paid (Rs.):							730000.00							
12. Environment Compensation (if applicable) paid (Rs.):							0.00							
13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.							No. of Piezometers		Monitoring Mechanism					
									Manual		DWLR**		DWLR With Telemetry	
**DWLR - Digital Water Level Recorder							1		0		1		0	

(Compliance Conditions given overleaf)

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Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

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- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
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- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

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Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)
<https://cgwa-noc.gov.in>

Application No.:	21-4/1403/RJ/IND/2017	Date of Issuance:05/03/2024
Name of Firm:	M/S VINTAGE DISTILLERS LTD.	
AppType Category:	Distilleries	
Application Type:	Industrial	
PAN/GSTIN No. of Firm/Individual:	/	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction charges	0
3.	Ground Water Restoration charges	730000.00
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	10000.00
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
	S.No. Description Rate	
	(i) Change in User ID Rs. 1000	
	(ii) Change in firm Name Rs. 5000	
	(iii) Extension of No Objection Certificate Rs. 5000	
	(iv) Issuance of duplicate No Objection Certificate Rs. 5000	
	(v) Issuance of corrigendum to No Objection Certificate Rs. 5000	
	(vi) Any other items/correction etc. Rs. 500	
Rs. Rupees Seven Lakh Forty Five Thousand Only		745000.00

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Website: cgwa-noc.gov.in

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SAVE WATER - SAVE LIFE

Term and conditions:

- i. All disputes are subject to Delhi Jurisdiction.
- ii. Any complaint in regard to the rates will not be entertained.

Member-Secretary
CGWA, New Delhi

CENTRAL GROUND WATER AUTHORITY



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Beam Global Spirits And Wine Pvt. Ltd.		
Project Address:	Village- Karora, Tehsil- Behror, Distt- Alwar		
Town:	Behror	Block:	Behror
District:	Alwar	State:	Rajasthan
Pin Code:			
Communication Address:	Village - Karora, Tehsil - Behror, Behror, Alwar, Rajasthan - 301701		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. NOC No.:	CGWA/NOC/IND/REN/1/2023/7477		2. Date of Issuance	27/02/2023								
3. Application No.:	21-4/1397/RJ/IND/2017		4. Category: (GWRE 2020)	Over Exploited								
5. Project Status:	Existing Ground Water		6. NOC Type:	Renewal								
7. Valid from:	08/01/2023		8. Valid up to:	07/01/2025								
9. Ground Water Abstraction Permitted:												
	Fresh Water		Saline Water		Dewatering	Total						
	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year						
	15.00	4500.00										
10. Details of ground water abstraction /Dewatering structures												
	Total Existing No.:1					Total Proposed No.:0						
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	1	0	0	0	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps												
11. Ground Water Abstraction/Restoration Charges paid (Rs.):						67770.00						
12. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers					Monitoring Mechanism						
						Manual	DWLR**	DWLR With Telemetry				
**DWLR - Digital Water Level Recorder	1					1	0	0				

(Compliance Conditions given overleaf)

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पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)



भारत सरकार
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Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:		Jagatjit Industries Limited													
Project Address:		Sp 1-3, Sota Nala, Riico Industrial Area,, Tehsil - Behror, District - Alwar, Rajasthan													
Town:		Behror				Block:		Behror							
District:		Alwar				State:		Rajasthan							
Pin Code:															
Communication Address:		Jagatjit Industries Limited, Plot No- 1-3,sota Nala, Riico, Industrial Area, Tehsil-behror, Alwar, Rajasthan, Behror, Alwar, Rajasthan - 301701													
Address of CGWB Regional Office :		Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004													
1.	NOC No.:	CGWA/NOC/IND/REN/1/2023/8017						2.	Date of Issuence	18/07/2023					
3.	Application No.:	21-4/5605/RJ/IND/2017						4.	Category: (GWRE 2022)	Over Exploited					
5.	Project Status:	Existing Ground Water						6.	NOC Type:	Renewal					
7.	Valid from:	07/01/2023						8.	Valid up to:	06/01/2025					
9.	Ground Water Abstraction Permitted:														
		Fresh Water				Saline Water				Dewatering				Total	
		m ³ /day		m ³ /year		m ³ /day		m ³ /year		m ³ /day		m ³ /year			
		78.00		23400.00											
10.	Details of ground water abstraction /Dewatering structures														
Total Existing No.:2							Total Proposed No.:0								
		DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu		
Abstraction Structure*		0	0	2	0	0	0	0	0	0	0	0	0		
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps															
11.	Ground Water Abstraction/Restoration Charges paid (Rs.):							180404.00							
12.	Environment Compensation (if applicable) paid (Rs.):							0.00							
13.	Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.						No. of Piezometers		Monitoring Mechanism						
		Manual		DWLR**		DWLR With Telemetry									
**DWLR - Digital Water Level Recorder		0		1		0									

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CENTRAL GROUND WATER AUTHORITY

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Validity of this NOC shall be subject to compliance of the following conditions:

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- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
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- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
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- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
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SAVE WATER - SAVE LIFE

CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)
<https://cgwa-noc.gov.in>

Application No.:	21-4/5605/RJ/IND/2017	Date of Issuance:	18/07/2023
Name of Firm:	JAGATJIT INDUSTRIES LIMITED		
AppType Category:	Distilleries		
Application Type:	Industrial		
PAN/GSTIN No. of Firm/Individual:	/		

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction charges	0
3.	Ground Water Restoration charges	180404.00
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	10000.00
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
S.No.	Description	Rate
(i)	Change in User ID	Rs. 1000
(ii)	Change in firm Name	Rs. 5000
(iii)	Extension of No Objection Certificate	Rs. 5000
(iv)	Issuance of duplicate No Objection Certificate	Rs. 5000
(v)	Issuance of corrigendum to No Objection Certificate	Rs. 5000
(vi)	Any other items/correction etc.	Rs. 500
Rs. Rupees One Lakh Ninty Five Thousand Four Hundred Four Only		195404.00

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Term and conditions:

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Member-Secretary
CGWA, New Delhi



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
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Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Wild Berries Bottling Pvt. Ltd.		
Project Address:	E-16, 16a, And E-17 Riico Industrial Area, Sotanala, Tehsil: Behror, District: Alwar Raj.		
Town:	Behror	Block:	Behror
District:	Alwar	State:	Rajasthan
Pin Code:			
Communication Address:	E-16, 16a 17a, Ria, Sotanala, Tijara, Alwar, Rajasthan - 301701		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. NOC No.:	CGWA/NOC/IND/REN/1/2023/8184	2. Date of Issuance	04/09/2023									
3. Application No.:	21-4/12651/RJ/IND/2019	4. Category: (GWRE 2022)	Over Exploited									
5. Project Status:	Existing Ground Water	6. NOC Type:	Renewal									
7. Valid from:	26/08/2023	8. Valid up to:	25/08/2025									
9. Ground Water Abstraction Permitted:												
	Fresh Water		Saline Water									
	Dewatering		Total									
	m ³ /day	m ³ /year	m ³ /day									
	m ³ /day	m ³ /year	m ³ /day									
	55.48	16644.00										
10. Details of ground water abstraction /Dewatering structures												
	Total Existing No.:1						Total Proposed No.:0					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	1	0	0	0	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps												
11. Ground Water Abstraction/Restoration Charges paid (Rs.):	93049.00											
12. Environment Compensation (if applicable) paid (Rs.):	0.00											
13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers						Monitoring Mechanism					
							Manual	DWLR**	DWLR With Telemetry			
**DWLR - Digital Water Level Recorder	1						0	1	0			

(Compliance Conditions given overleaf)

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SAVE WATER - SAVE LIFE

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)
<https://cgwa-noc.gov.in>

Application No.:	21-4/12651/RJ/IND/2019	Date of Issuance:04/09/2023
Name of Firm:	M/S WILD BERRIES BOTTLING PVT. LTD.	
AppType Category:	Distilleries	
Application Type:	Industrial	
PAN/GSTIN No. of Firm/Individual:	/	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction charges	0
3.	Ground Water Restoration charges	93049.00
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
	S.No. Description Rate	
	(i) Change in User ID Rs. 1000	
	(ii) Change in firm Name Rs. 5000	
	(iii) Extension of No Objection Certificate Rs. 5000	
	(iv) Issuance of duplicate No Objection Certificate Rs. 5000	
	(v) Issuance of corrigendum to No Objection Certificate Rs. 5000	
	(vi) Any other items/correction etc. Rs. 500	
Rs. Rupees Ninty Eight Thousand Forty Nine Only		98049.00

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Term and conditions:

- i. All disputes are subject to Delhi Jurisdiction.
- ii. Any complaint in regard to the rates will not be entertained.

Member-Secretary
CGWA, New Delhi

CENTRAL GROUND WATER AUTHORITY



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:		Alwar Malt And Agro Foods Manufacturers Co. Ltd.												
Project Address:		6th Km Stone, Jaipur Road, Village- Bhakera, Tehsil- Alwar, District- Alwar												
Village:		Bhakhera		Block:		Umren								
District:		Alwar		State:		Rajasthan								
Pin Code:														
Communication Address:		6th Km Stone, Jaipur Road, Village- Bhakera, Tehsil- Alwar, Umren, Alwar, Rajasthan - 301001												
Address of CGWB Regional Office :		Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004												
1. NOC No.:	CGWA/NOC/IND/REN/1/2023/7863			2. Date of Issuance	16/05/2023									
3. Application No.:	21-4/11757/RJ/IND/2018			4. Category: (GWRE 2020)	Over Exploited									
5. Project Status:	Existing Ground Water			6. NOC Type:	Renewal									
7. Valid from:	17/02/2023			8. Valid up to:	16/02/2025									
9. Ground Water Abstraction Permitted:														
Fresh Water		Saline Water		Dewatering		Total								
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year							
47.20	14160.00													
10. Details of ground water abstraction /Dewatering structures														
Total Existing No.:2							Total Proposed No.:0							
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu		
Abstraction Structure*	0	0	2	0	0	0	0	0	0	0	0	0		
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps														
11. Ground Water Abstraction/Restoration Charges paid (Rs.):							203904.00							
12. Environment Compensation (if applicable) paid (Rs.):							0.00							
13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.							No. of Piezometers		Monitoring Mechanism					
									Manual		DWLR**		DWLR With Telemetry	
**DWLR - Digital Water Level Recorder							1		1		0		0	

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

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Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
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- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
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- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
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- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
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- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

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CENTRAL GROUND WATER AUTHORITY

Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)
<https://cgwa-noc.gov.in>

Application No.:	21-4/11757/RJ/IND/2018	Date of Issuance:	16/05/2023
Name of Firm:	ALWAR MALT AND AGRO FOODS MANUFACTURERS CO. LTD.		
AppType Category:	Beverages		
Application Type:	Industrial		
PAN/GSTIN No. of Firm/Individual:	/		

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction charges	0
3.	Ground Water Restoration charges	203904.00
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
S.No.	Description	Rate
(i)	Change in User ID	Rs. 1000
(ii)	Change in firm Name	Rs. 5000
(iii)	Extension of No Objection Certificate	Rs. 5000
(iv)	Issuance of duplicate No Objection Certificate	Rs. 5000
(v)	Issuance of corrigendum to No Objection Certificate	Rs. 5000
(vi)	Any other items/correction etc.	Rs. 500
Rs. Rupees Two Lakh Eight Thousand Nine Hundred Four Only		208904.00

This is an system generated invoice, hence, does not require ink signed.

Term and conditions:

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- Any complaint in regard to the rates will not be entertained.

Member-Secretary
CGWA, New Delhi



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR

Previous Login Date Time: 31/08/2024 11:25:41 AM , IP Address: 122.181.85.207

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number :	First Application								Payment Details	Additional Attachment	NOC Process and Disburse Attachment
21-4/48/RJ/IND/2006	1st Renewal (Approved)										
Old Application Number : 21-4(48)/WR/CGWA/2006	2nd Renewal (Approved)										
Applied For Renewal : 4th	3rd Renewal (Approved)										

Application Code :	91815
PAN Number :	
GST Number :	

1. General Information:

Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S CARLSBERG INDIA PVT. LTD.
Is Renew Applied: *	No
Is Renewd: *	No

(ii) Location Details of the Industrial Unit

Address Line 1: *	M/S CARLSBERG INDIA PVT. LTD.
Address Line 2:	AGRO FOOD PARK, MIA EXT.
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	RAMGARH
Village/Town: *	Ramgarh (CT)
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No

(iii) Communication Address

Address Line 1: *	M/S CARLSBERG INDIA PVT. LTD.
Address Line 2:	PLOT NO. 1-4, B5-8, AGRO FOOD PARK, MIA (EXTENSION)
Address Line 3:	RAMGARH, ALWAR
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	RAMGARH
Pincode: *	301030
Phone Number with Area Code:	
Mobile Number: *	91-9218584664
Fax Number:	
E-Mail: *	jushil.kharbanda@carlsberg.asia

(iv) Details of Existing NOC Issued by CGWA

NOC Letter No:	CGWA/NOC/IND/REN/3/2023/7385
----------------	------------------------------

Date of Issuance:	03/01/2023
Validity Start Date:	24/03/2022
Validity End Date:	23/03/2024
Reason for not applying for renewal before expiry of NOC validity:	Apply on time
Purpose of Renewal Application:	Existing Ground Water

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2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m ³ /day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	950.00	0.00	950.00
			Ground Water Number Of Operation Days 0
			Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	950.00	0.00	950.00
d). Recycled Water Usage (m ³ /day):	395.00	0.00	395.00
Total Water Requirement (a+b+c+d) (m³/day):	1345.00	0.00	1345.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	1315.00	0.00	1315.00	330	433950.00
Domestic	30.00	0.00	30.00	330	9900.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	330	0.00
Other Use	0.00	0.00	0.00	330	0.00
Grand Total	1345.00	0.00	1345.00		443850.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	481.00	330	158730.00				481.00	158730.00
Availability treated Effluent / Sewerage for usage:	395.00	330	130350.00				395.00	130350.00
Effluent / Sewerage discharge after treatment:	20.00	330	6600.00				20.00	6600.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	395.00	0.00	395.00
Domestic	0.00	0.00	0.00
Greenbelt development	0.00	0.00	0.00
Other Use	0.00	0.00	0.00
Total	395.00	0.00	395.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: *	2
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SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
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1	Tubewell	2006	165.00	150	73.00	30.00	17	330	Submersible Pump	20.00	Yes	Yes	Yes - NOC No.CGWA/NOC/IND/REN/3/2023/7385 vide email from CGWA 3rd Jan 2023.
2	Tubewell	2024	165.00	200	73.00	30.00	17	330	Submersible Pump	30.00	Yes	Yes	Yes - NOC No.CGWA/NOC/IND/REN/3/2023/7385 vide email from CGWA 3rd Jan 2023.

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
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No Records exist in Groundwater Abstraction Structure- Additional.

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	About 800 plants have been planted by the firm in 49000 square meter area
2	Domestic Water School Sanitation	NotApplicable	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Regular groundwater quality monitoring of pre monsoon and post monsoon.
4	Maintenance of recharge structures	Yes	The firm is regularly maintaining the recharge structures in the premises.
5	Number of Pizometers as per NOC and Water Level Record	Yes	Two piezometers have been installed within the premises. monthly water levels have been recorded.
6	Number of Tubewells Borewales as per NOC	Yes	Two tubewells have been constructed in the premises.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	AWLRs fitted in the piezometer within the premises.
8	Quantum of Groundwater as per NOC	Yes	950 Cu.m. per day
9	Recharge through ponds	NotApplicable	
10	Recycle and reuse of water	Yes	100% ETP treated effluent is recycled and reused.
11	RWH and AR structures implemented	Yes	Within the premises, 31 rainwater harvesting structures have been constructed.
12	Submission of Compliance report to the Region	Yes	Regularly
13	Water conservation measures	Yes	Recycling of 100% treated effluent started , thereby resulting in less water abstraction
14	Water Security Plan of villages	NotApplicable	
15	Well monitored around the plant premises	NotApplicable	
16	Wells fitted with water meter and its Record	Yes	Both tubewells are fitted with water meter and regular groundwater abstraction data have recorded.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

31 RWH structures in plant with recharge measures of groundwater recharge. total recharge potential developed is 24356 m3/annum.

Processing Fee:

Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the

application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

**Regional Director Central Ground Water Board Western Region,
6-A,
Jhalana Doongri,
JAIPUR, RAJASTHAN - 302004**

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Dated:

DD Details:

DD No:

DD Dated:

Bank Name:

In Favour Of:

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Fresh Water

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
1	6270000.00	Yes	12/03/2025	6270000.00

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

41

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	CGWA NOC	NOC CGWA 22-24.PDF	Download	View	04 Mar 2024

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	RWH Structures at plant premises photographs	Schematic Design of Premises RWH structures.pdf	Download	View	04 Mar 2024

5). Authorization:

No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit for wetland area	Affidavit for wetland area.pdf	Download	View	05 Mar 2024

Impact Assessment Report for OCS areas by accredited consultants:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Impact Assessment Report	Impact Assessment Report - 2024.pdf	Download	View	07 Mar 2024

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments					
		Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Area Specific Plantation	1	Plantation at premises	Plantations at Premises.pdf	Download	View	04 Mar 2024
		No Records Exist.					
2	Domestic Water School Sanitation	No Records Exist.					
		No Records Exist.					
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	1	Ground water quality report	Ground water quality report.pdf	Download	View	11 Mar 2024
		No Records Exist.					
4	Maintenance of recharge structures	1	RWH Structures at plant premises	Maintenance of recharge structures.pdf	Download	View	04 Mar 2024
		No Records Exist.					
5	Number of Piezometers as per NOC and Water Level Record	1	Piezometer water level record	Water level records.pdf	Download	View	04 Mar 2024
		No Records Exist.					
6	Number of Tubewells Borewales as per NOC	1	Tubewell with flow meters	Tubewell with flow meters.pdf	Download	View	11 Mar 2024
		No Records Exist.					
7	Piezometer fitted with AWLRs with telemetry as per NOC	1	Piezometers Photograph	Piezometer 1 & 2 photographs.pdf	Download	View	04 Mar 2024
		No Records Exist.					
8	Quantum of Groundwater as per NOC	1	CGWA NOC Copy	CGWA NOC Copy.PDF	Download	View	11 Mar 2024
		No Records Exist.					
9	Recharge through ponds	No Records Exist.					
		No Records Exist.					
10	Recycle and reuse of water	1	Water balance	Water balance.pdf	Download	View	04 Mar 2024
		No Records Exist.					
11	RWH and AR structures implemented	1	RWH structures at Plant Premises	RWH Structures at plant premises photographs.pdf	Download	View	04 Mar 2024
		No Records Exist.					
12	Submission of Compliance report to the Region	1	Compliance Report	NOC Self compliance report.pdf	Download	View	04 Mar 2024
		No Records Exist.					
13	Water conservation measures	1	Location map of RWH	Location map of RWH.pdf	Download	View	04 Mar 2024
		No Records Exist.					
14	Water Security Plan of villages	No Records Exist.					
		No Records Exist.					

No Records Exist.

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15	Well monitored around the plant premises	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
No Records Exist.							
16	Wells fitted with water meter and its Record	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Tubewell water meter record	Tubewell water meter record.pdf	Download	View	11 Mar 2024

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) :

No Attachment Found !

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Application with signature and seal	Application with signature and seal.pdf	Download	View	07 Mar 2024

11). Affidavit of Compliance of NOC Condition:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit of complainece of NOC condition	Affidavit of Compliance of NOC conditions.pdf	Download	View	05 Mar 2024

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water Audit Report	Water Audit Report.pdf	Download	View	04 Mar 2024

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Souce water non-availability	Affidavit for source water nonavailability.pdf	Download	View	05 Mar 2024

14). MSME certificate in case of MSME:

No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges)

No Attachment Found !

16)). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

No Records Exist in Official Document.

Vi). IAR Modeling :

Application Submitted By:	CarlsbergAlwar
Application Submitted On:	14/03/2024
Application Modified By PP On:	14/03/2024
Associated User:	CarlsbergAlwar



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/1361/RJ/IND/2017	First Application							Payment Details	Additional Attachment	NOC Process and Disburse Attachment
Applied For Renewal : 1st								Passbook		

Application Code :	96002
PAN Number :	
GST Number :	
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Beverages
(i) Name of Industry: *	AJENTA CHEMICALS INDIA LTD.
Is Renew Applied: *	No
Is Renewed: *	No
(ii) Location Details of the Industrial Unit	
Address Line 1: *	120 M.I.A. (MATSYA INDUSTRIAL AREA)
Address Line 2:	ALWAR, 301030
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	RAMGARH
Village/Town: *	Desoola (CT)
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	Yes (Medium)
(iii) Communication Address	
Address Line 1: *	QUTAB SERVICE STATION (INDIAN OIL PETROL PUMP), C/O AJENTA CHEMICALS INDIA LTD.
Address Line 2:	OPPOSITE STC AND MMTC HOUSING COLONY
Address Line 3:	ADHCHINI, MEHRAULI ROAD
State: *	DELHI
District: *	SOUTH
Sub-District:	
Pincode: *	110017
Phone Number with Area Code:	
Mobile Number: *	91-9999003111
Fax Number:	
E-Mail: *	acil.alwar@gmail.com
(iv) Details of Existing NOC Issued by CGWA	
NOC Letter No:	CGWA/NOC/IND/ORIG/2021/11019
Date of Issuance:	19/02/2021

Validity Start Date:	09/01/2021
Validity End Date:	08/01/2023
Reason for not applying for renewal before expiry of NOC validity:	
Purpose of Renewal Application:	Existing Ground Water

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2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m³/day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	38.00	0.00	38.00
			Ground Water Number Of Operation Days 365 Ground Water Years Total 13870.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	5.00	0.00	5.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	43.00	0.00	43.00
d). Recycled Water Usage (m ³ /day):	0.00	0.00	0.00
Total Water Requirement (a+b+c+d) (m³/day):	43.00	0.00	43.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	38.00	0.00	38.00	0	0.00
Domestic	5.00	0.00	5.00	0	0.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	0	0.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	43.00	0.00	43.00		0.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	5.00	365	1825.00				5.00	1825.00
Availability treated Effluent / Sewerage for usage:	5.00	0	0.00				5.00	0.00
Effluent / Sewerage discharge after treatment:	0.00	0	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	38.00	0.00	38.00
Domestic	5.00	0.00	5.00
Greenbelt development	0.00	0.00	0.00
Other Use	0.00	0.00	0.00
Total	43.00	0.00	43.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 1

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
1	Borewell								Submersible Pump		Yes	Yes	

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: *

0

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SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
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No Records exist in Groundwater Abstraction Structure- Additional.

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	
2	Domestic Water School Sanitation	Yes	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	
4	Maintenance of recharge structures	Yes	
5	Number of Pizometers as per NOC and Water Level Record	Yes	
6	Number of Tubewells Borewales as per NOC	Yes	
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	
8	Quantum of Groundwater as per NOC	Yes	
9	Recharge through ponds	Yes	
10	Recycle and reuse of water	Yes	
11	RWH and AR structures implemented	Yes	
12	Submission of Compliance report to the Region	Yes	
13	Water conservation measures	Yes	
14	Water Security Plan of villages	Yes	
15	Well monitored around the plant premises	Yes	
16	Wells fitted with water meter and its Record	Yes	

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

rain water harvesting in goondpur village

Processing Fee:	
Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

46

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Dated:

DD Details:

DD No:

DD Dated:

Bank Name:

In Favour Of:

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Fresh Water

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
1	0.00	Yes	04/07/2025	0.00

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	noc	NOC.pdf	Download	View	03 Jul 2024

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	rwh	rwh.pdf	Download	View	04 Jul 2024

5). Authorization: No Attachment Found !

6). Extra Attachment : No Attachment Found !

Impact AssesmentReport for OCS areas by accredited consultants: No Attachment Found !

7). Compliance Report: (Refer: 4(a)) No Attachment Found !

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) : No Attachment Found !

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	AFFI	affi.pdf	Download	View	04 Jul 2024

11). Affidavit of Compliance of NOC Condition:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	aff100	aff100.pdf	Download	View	04 Jul 2024

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	borwellreport	BORWELLREPORT.pdf	Download	View	04 Jul 2024

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	aff50	aff50.pdf	Download	View	04 Jul 2024

14). MSME certificate in case of MSME: No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges) No Attachment Found !

16)). Penalty : No Attachment Found !

V). Additional Documents : No Attachment Found !

No Records Exist in Official Document.

Vj). IAR Modeling :

Application Submitted By:	ACIL
Application Submitted On:	04/07/2024
Application Modified By PP On:	04/07/2024
Associated User:	ACIL



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 11:54:43 AM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/1130/RJ/IND/2017	First Application 1st Renewal (Approved)	Final Evaluation	Final Screening Committee			Payment Details	Additional Attachment	NOC Process and Disburse Attachment
Applied For Renewal : 2nd						Passbook		

Application Code :	79982
PAN Number :	
GST Number :	
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Distilleries
(i) Name of Industry: *	PERNOD RICARD INDIA PVT. LTD.
Is Renew Applied: *	No
Is Renewed: *	NotDefined
(ii) Location Details of the Industrial Unit	
Address Line 1: *	VILLAGE KARORA
Address Line 2:	TEHSIL BEHROR
Address Line 3:	ALWAR (RAJ.)
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	BEHROR
Village/Town: *	Karoda
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No
(iii) Communication Address	
Address Line 1: *	PERNOD RICARD INDIA PVT. LTD.
Address Line 2:	VILLAGE-KARORA
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	BEHROR
Pincode: *	301020
Phone Number with Area Code:	
Mobile Number: *	91-7086083050
Fax Number:	
E-Mail: *	anoop.srivastava@pernod-ricard.com
(iv) Details of Existing NOC Issued by CGWA	
NOC Letter No:	CGWA/NOC/IND/REN/1/2021/6078
Date of Issuance:	14/07/2021

Validity Start Date:	24/05/2021
Validity End Date:	23/05/2023
Reason for not applying for renewal before expiry of NOC validity:	
Purpose of Renewal Application:	Existing Ground Water

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2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m³/day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	563.00	0.00	563.00
			Ground Water Number Of Operation Days 0
			Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	563.00	0.00	563.00
d). Recycled Water Usage (m ³ /day):	956.00	0.00	956.00
Total Water Requirement (a+b+c+d) (m³/day):	1519.00	0.00	1519.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	1466.00	0.00	1466.00	330	483780.00
Domestic	30.00	0.00	30.00	330	9900.00
Greenbelt Development /Environment Maintenance	23.00	0.00	23.00	330	7590.00
Other Use	0.00	0.00	0.00	330	0.00
Grand Total	1519.00	0.00	1519.00		501270.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	961.00	330	317130.00				961.00	317130.00
Availability treated Effluent / Sewerage for usage:	956.00	330	315480.00				956.00	315480.00
Effluent / Sewerage discharge after treatment:	0.00	0	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	933.00	0.00	933.00
Domestic	0.00	0.00	0.00
Greenbelt development	23.00	0.00	23.00
Other Use	0.00	0.00	0.00
Total	956.00	0.00	956.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 3

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Tubewell	1995	70.00	200	34.85	20.00	10	330	Submersible Pump	7.50	Yes	Yes	NOC No.- CGWA/NOC/IND/REN/1/2021/6078
2	Tubewell	2001	70.00	200	34.85	20.00	10	330	Submersible Pump	7.50	Yes	Yes	NOC No.- CGWA/NOC/IND/REN/1/2021/6078
3	Tubewell	2011	70.00	200	34.85	20.00	10	330	Submersible Pump	7.50	Yes	Yes	NOC No.- CGWA/NOC/IND/REN/1/2021/6078

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
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No Records exist in Groundwater Abstraction Structure- Additional.

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	About 750 trees and plants have been planted within the premises. Outside the premises, along the road, green belt has been developed and more than 150 trees have also been planted.
2	Domestic Water School Sanitation	No	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Regular Groundwater quality monitoring of Pre monsoon and Post monsoon.
4	Maintenance of recharge structures	Yes	The firm is regularly maintaining the recharge structures in and outside the premises.
5	Number of Pizometers as per NOC and Water Level Record	Yes	Two Piezometer have installed within the premises for regular monitoring of water level.
6	Number of Tubewells Borewales as per NOC	Yes	As per the NOC, three tubewells within the premises are operating for meeting fresh water requirement of the firm.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	As per the NOC, Piezometer fitted with AWLRs.
8	Quantum of Groundwater as per NOC	Yes	563 cu.m. per day.
9	Recharge through ponds	Yes	Outside the plant premises, 41 recharge pits have been constructed in 13 existing ponds at village Golawas, Bijorawas, Maharajawas, Kureli, Balpura, Bhagwari khurd, Khohar, Bhagwari kalan, Jakhrana ka
10	Recycle and reuse of water	Yes	As per the water balance flow chart, out of 1519 KLD total water requirement of the project, 956 KLD water requirement is fulfilling from treated/recycled water received through treatment of waste wat
11	RWH and AR structures implemented	Yes	The firm has constructed 12 no. of rainwater recharge structures within the premises; 6 for rooftop area and 6 for road/paved and open/green area for recharging all the generated rainwater within the
12	Submission of Compliance report to the Region	Yes	Regularly
13	Water conservation measures	Yes	Out of 1519 KLD total water requirement of the project, 956 KLD is fulfilling from treated water received through treatment of waste water from process that ultimately save the abstraction of 956 KLD.
14	Water Security Plan of villages	NotApplicable	
15	Well monitored around the plant premises	No	
16	Wells fitted with water meter and its Record	Yes	All the three tubewells have fitted with water meter and regular ground water abstraction data have recorded.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rrainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

The firm has constructed 12 no. of rainwater recharge structures within the premises; 6 for rooftop area and 6 for road/paved and open/green area for recharging all the generated rainwater within the premises. Outside the plant premises, 41 recharge pits have been constructed in 13 existing ponds at village Golawas, Bijorawas, Mharajawas, Kureli, Balpura, Bhagwari khurd, Khohar, Bhagwari kalan, Jakhrana kalan, Shyodansinghpura and Banasinghpura outside the Plant premises in Behror Block.

Processing Fee:	
Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

**Regional Director Central Ground Water Board Western Region,
6-A,
Jhalana Doongri,
JAIPUR, RAJASTHAN - 302004**

3. Incomplete application will be summarily rejected.

4. Processing Fee: Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:																
Processing Fee Submitted :	Yes															
	<table border="1"> <tr> <td colspan="2">Bharatkosh Details:</td> </tr> <tr> <td>Bharat Kosh Transaction Ref. No:-</td> <td></td> </tr> <tr> <td>Bharat Kosh Transaction Dated:</td> <td></td> </tr> <tr> <td colspan="2">DD Details:</td> </tr> <tr> <td>DD No:</td> <td></td> </tr> <tr> <td>DD Dated:</td> <td></td> </tr> <tr> <td>Bank Name:</td> <td></td> </tr> <tr> <td>In Favour Of:</td> <td></td> </tr> </table>	Bharatkosh Details:		Bharat Kosh Transaction Ref. No:-		Bharat Kosh Transaction Dated:		DD Details:		DD No:		DD Dated:		Bank Name:		In Favour Of:
Bharatkosh Details:																
Bharat Kosh Transaction Ref. No:-																
Bharat Kosh Transaction Dated:																
DD Details:																
DD No:																
DD Dated:																
Bank Name:																
In Favour Of:																

5. Hard copy of application required: No

6. Ground Water Charges / Quality	Ground Water Quality Approved	Fresh Water
	Ground Water Charge Required:	Not Define
	Ground Water Charge Recieve:	No
	Ground Water Charge Amount:	
	Ground Water Arear Amount:	
	Ground Water Charge Type:	<input type="radio"/> Fresh Water <input type="radio"/> Saline/ Brackish <input type="radio"/> Saline-Rann of Kachch

Ground Water Charge				
SN	Amount	Recieved	Due Date	Recieved Amount
1	1857900.00	Yes	11/04/2024	1857900.00

Ground Water Arrear				
SN	Amount	Recieved	Due Date	Recieved Amount

No Record Exists.

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-NOC	Pernod-NOC.pdf	Download	View	29 Mar 2023

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Recharge measures	Pernod-Recharge measures.pdf	Download	View	29 Mar 2023

5). Authorization:

No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Salient Features	Pernod-Salient Features.pdf	Download	View	29 Mar 2023
2	Pernod-Check List	Pernod-Check List.pdf	Download	View	29 Mar 2023
3	Pernod-Behror-2023-IA-report	Pernod-Behror-2023-IA-report.pdf	Download	View	29 Mar 2023
4	Pernod-Affidavit of Wet Land	Pernod-Affidavit of Wet Land.pdf	Download	View	29 Mar 2023
5	Affidavit-Undertaking for Pond and Check Dam	Affidavit-Undertaking for Pond and Check Dam.pdf	Download	View	15 Mar 2024

Impact AssesmentReport for OCS areas by accredited consultants:

No Attachment Found !

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments																		
1	Area Specific Plantation	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.											
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
No Records Exist.																				
2	Domestic Water School Sanitation	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.											
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
No Records Exist.																				
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Pernod-Water Quality Report</td> <td>Pernod-Water Quality Report.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Pernod-Water Quality Report	Pernod-Water Quality Report.pdf	Download	View	29 Mar 2023						
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
1	Pernod-Water Quality Report	Pernod-Water Quality Report.pdf	Download	View	29 Mar 2023															
4	Maintenance of recharge structures	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Pernod-RWH Photographs</td> <td>Pernod-RWH Photographs.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> <tr> <td>2</td> <td>Pernod-Outside-RWH Photographs</td> <td>Pernod-Outside-RWH Photographs.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Pernod-RWH Photographs	Pernod-RWH Photographs.pdf	Download	View	29 Mar 2023	2	Pernod-Outside-RWH Photographs	Pernod-Outside-RWH Photographs.pdf	Download	View	29 Mar 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
1	Pernod-RWH Photographs	Pernod-RWH Photographs.pdf	Download	View	29 Mar 2023															
2	Pernod-Outside-RWH Photographs	Pernod-Outside-RWH Photographs.pdf	Download	View	29 Mar 2023															
5	Number of Pizometers as per NOC and Water Level Record	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Pernod-PZ Photographs</td> <td>Pernod-PZ Photographs.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> <tr> <td>2</td> <td>Pernod-PZ Data</td> <td>Pernod-PZ Data.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Pernod-PZ Photographs	Pernod-PZ Photographs.pdf	Download	View	29 Mar 2023	2	Pernod-PZ Data	Pernod-PZ Data.pdf	Download	View	29 Mar 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
1	Pernod-PZ Photographs	Pernod-PZ Photographs.pdf	Download	View	29 Mar 2023															
2	Pernod-PZ Data	Pernod-PZ Data.pdf	Download	View	29 Mar 2023															
6	Number of Tubewells Borewales as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Pernod-TW Photographs</td> <td>Pernod-TW Photographs.pdf</td> <td>Download</td> <td>View</td> <td>29 Mar 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Pernod-TW Photographs	Pernod-TW Photographs.pdf	Download	View	29 Mar 2023						
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date															
1	Pernod-TW Photographs	Pernod-TW Photographs.pdf	Download	View	29 Mar 2023															

2	Pernod-TW Data	Pernod-TW Data.pdf	Download	View	29 Mar 2023		
7	Pizometer fitted with AWLRs with telemetry as per NOC	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-PZ Data	Pernod-PZ Data.pdf	Download	View	29 Mar 2023
8	Quantum of Groundwater as per NOC	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-NOC	Pernod-NOC.pdf	Download	View	29 Mar 2023
9	Recharge through ponds	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-Outside-RWH Photographs	Pernod-Outside-RWH Photographs.pdf	Download	View	29 Mar 2023
10	Recycle and reuse of water	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-Water Balance	Pernod-Water Balance.pdf	Download	View	29 Mar 2023
2	Pernod-500-KLD-Water-Balance	Pernod-500-KLD-Water-Balance.pdf	Download	View	15 Mar 2024		
11	RWH and AR structures implemented	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-Outside-RWH Photographs	Pernod-Outside-RWH Photographs.pdf	Download	View	29 Mar 2023
2	Pernod-RWH Photographs	Pernod-RWH Photographs.pdf	Download	View	29 Mar 2023		
12	Submission of Compliance report to the Region	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-Compliance Report	Pernod-Compliance Report.pdf	Download	View	29 Mar 2023
13	Water conservation measures	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
14	Water Security Plan of villages	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
15	Well monitored around the plant premises	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
16	Wells fitted with water meter and its Record	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Pernod-TW Data	Pernod-TW Data.pdf	Download	View	29 Mar 2023

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) :

No Attachment Found !

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Cover Letter	Pernod-Cover Letter.pdf	Download	View	29 Mar 2023
2	Pernod-Revised application-500-KLD	Pernod-Revised application-500-KLD.pdf	Download	View	15 Mar 2024

11). Affidavit of Compliance of NOC Condition:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Affidavit of Compliance	Pernod-Affidavit of Compliance.pdf	Download	View	29 Mar 2023

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Water Audit Report-2023	Pernod-Water Audit Report-2023.pdf	Download	View	29 Mar 2023

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Pernod-Affidavit of NAW	Pernod-Affidavit of NAW.pdf	Download	View	29 Mar 2023

14). MSME certificate in case of MSME:

No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges)

No Attachment Found !

16). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

54

No Records Exist in Official Document.

Vi). IAR Modeling :

Sno	File	View	Submitted Date
1	Revised-Period-Alwar-2024-IA-report	Download/View	15 Mar 2024

Application Submitted By:	Dilip
Application Submitted On:	12/04/2023
Application Modified By PP On:	15/03/2024
Associated User:	Dilip



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 11:54:43 AM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/1209/RJ/IND/2017	First Application							Payment Details	Additional Attachment	NOC Process and Disburse Attachment
Applied For Renewal : 1st								Passbook		

Application Code :	85409
PAN Number :	
GST Number :	
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S UNITED BREWERIES LTD
Is Renew Applied: *	No
Is Renewed: *	NotDefined
(ii) Location Details of the Industrial Unit	
Address Line 1: *	111 KM STONE NH-8 SAHAJANPUR
Address Line 2:	NIMRANA
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	NIMRANA
Village/Town: *	Shahjahanpur (CT)
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No
(iii) Communication Address	
Address Line 1: *	PLOT NO. 3 - 3ABC, RIICO INDUSTRIAL AREA
Address Line 2:	MILE STONE - 111, NH-8
Address Line 3:	SHAHJAHANPUR, ALWAR
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	NIMRANA
Pincode: *	301706
Phone Number with Area Code:	
Mobile Number: *	91-9872650800
Fax Number:	
E-Mail: *	sunilkumar@ubmail.com
(iv) Details of Existing NOC Issued by CGWA	
NOC Letter No:	CGWA/NOC/IND/ORIG/2021/12788
Date of Issuance:	06/09/2021

Validity Start Date:	24/06/2021
Validity End Date:	23/06/2023 56
Reason for not applying for renewal before expiry of NOC validity:	Applying in given time frame
Purpose of Renewal Application:	Existing Ground Water

2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m³/day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	1224.00	0.00	1224.00
			Ground Water Number Of Operation Days 0
			Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	1224.00	0.00	1224.00
d). Recycled Water Usage (m ³ /day):	414.00	0.00	414.00
Total Water Requirement (a+b+c+d) (m³/day):	1638.00	0.00	1638.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	1122.00	0.00	1122.00	300	336600.00
Domestic	19.00	0.00	19.00	300	5700.00
Greenbelt Development /Environment Maintenance	497.00	0.00	497.00	0	0.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	1638.00	0.00	1638.00		342300.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	929.00	300	278700.00				929.00	278700.00
Availability treated Effluent / Sewerage for usage:	0.00	0	0.00				0.00	0.00
Effluent / Sewerage discharge after treatment:	0.00	0	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	432.00	0.00	432.00
Domestic	0.00	0.00	0.00
Greenbelt development	497.00	0.00	497.00
Other Use	0.00	0.00	0.00
Total	929.00	0.00	929.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 9

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Borewell	1994	130.00	200	24.00	12.00	10	300	57	Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
2	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
3	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
4	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
5	Borewell	1994	130.00	200	24.00	12.00	16	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
6	Borewell	1994	130.00	200	24.00	12.00	16	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
7	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
8	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788
9	Borewell	1994	130.00	200	24.00	12.00	10	300		Submersible Pump	10.00	Yes	Yes	Permission granted vide NOC No. CGWA/NOC/IND/ORIG/2021/12788

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	---------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

No Records exist in Groundwater Abstraction Structure- Additional.

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	A total area of 20,523 sq. m. (~31%) is covered under greenbelt. Photograph of existing greenbelt is enclosed.
2	Domestic Water School Sanitation	NotApplicable	Not Applicable
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Ground water quality monitoring for the existing Tube wells is being done for pre-monsoon and post-monsoon of every year. The same has been enclosed herewith.
4	Maintenance of recharge structures	Yes	All Rain water harvesting structures inside premises are maintained well and active. Photographs are attached.
5	Number of Pizometers as per NOC and Water Level Record	Yes	One Piezometer is fitted with Digital Water Level Recorder (DWLR) and other Piezometer is fitted with DWLR with Telemetry. Water level is being recorded every month and data available. The same has be
6	Number of Tubewells Borewales as per NOC	Yes	There are 09 Nos. of borewells as per NOC. The photographs of same has been enclosed herewith.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	Pizometer fitted with DWLRs with telemetry as per NOC. Photographs are attached.
8	Quantum of Groundwater as per NOC	Yes	Ground water abstraction is within permissible NOC limits i.e. 1224 KLD or 367200 m3/annum.
9	Recharge through ponds	Yes	Photographs of pond is enclosed
10	Recycle and reuse of water	Yes	Water balance chart is attached.
11	RWH and AR structures implemented	Yes	RWH structures are available inside and around the factory premises. The photographs of same has been enclosed herewith.
12	Submission of Compliance report to the Region	Yes	Yearly compliance report is being submitted every year. Screenshot is attached.
13	Water conservation measures	Yes	Water conservation measures has been implemented.
14	Water Security Plan of villages	NotApplicable	Not applicable.
15	Well monitored around the plant premises	Yes	Photographs of wells monitored around the plant premises is attached.
16	Wells fitted with water meter and its Record	Yes	Yes, all tube wells are fitted with water meter and Ground water abstraction record submitted. The same has been enclosed herewith.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

Details:

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

Rainwater harvesting report is attached.

Processing Fee:	
Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.
2. Application should be submitted to
Regional Director Central Ground Water Board Western Region,
6-A,
Jhalana Doongri,
JAIPUR, RAJASTHAN - 302004
3. Incomplete application will be summarily rejected.

4. Processing Fee:	Rs. 5000.00/- (Rupees Five Thousand Only)
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Filled By EO:																	
Processing Fee Submitted :	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td colspan="2">Bharatkosh Details:</td> </tr> <tr> <td style="width: 80%;">Bharat Kosh Transaction Ref. No:-</td> <td></td> </tr> <tr> <td>Bharat Kosh Transaction Dated:</td> <td></td> </tr> <tr> <td colspan="2">DD Details:</td> </tr> <tr> <td>DD No:</td> <td></td> </tr> <tr> <td>DD Dated:</td> <td></td> </tr> <tr> <td>Bank Name:</td> <td></td> </tr> <tr> <td>In Favour Of:</td> <td></td> </tr> </table>	Bharatkosh Details:		Bharat Kosh Transaction Ref. No:-		Bharat Kosh Transaction Dated:		DD Details:		DD No:		DD Dated:		Bank Name:		In Favour Of:	
Bharatkosh Details:																	
Bharat Kosh Transaction Ref. No:-																	
Bharat Kosh Transaction Dated:																	
DD Details:																	
DD No:																	
DD Dated:																	
Bank Name:																	
In Favour Of:																	
	Yes																

5. Hard copy of application required:	No
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6. Ground Water Charges / Quality	Ground Water Quality Approved	Fresh Water
	Ground Water Charge Required:	Not Define
	Ground Water Charge Recieve:	No
	Ground Water Charge Amount:	
	Ground Water Aear Amount:	
	Ground Water Charge Type:	<input type="radio"/> Fresh Water <input type="radio"/> Saline/ Brackish <input type="radio"/> Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
1	0.00	Yes	15/09/2024 59	0.00

Ground Water Arrear				
SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required: NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required: No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv)) No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	CGWA NOC	CGWA NOC.PDF	Download	View	24 Jul 2023

3). Groundwater Availability Report : (Refer: 5) No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Rainwater Harvesting Report	Rainwater Harvesting Report.pdf	Download	View	17 Aug 2023

5). Authorization: No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	GWIAR	GWIAR.pdf	Download	View	19 Aug 2023

Impact AssesmentReport for OCS areas by accredited consultants: No Attachment Found !

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments												
1	Area Specific Plantation	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Plantation photographs</td> <td>Plantation photographs.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Plantation photographs	Plantation photographs.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Plantation photographs	Plantation photographs.pdf	Download	View	16 Aug 2023									
2	Domestic Water School Sanitation	No Records Exist.												
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ground Water Analysis Report</td> <td>Ground Water Analysis Report.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Ground Water Analysis Report	Ground Water Analysis Report.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Ground Water Analysis Report	Ground Water Analysis Report.pdf	Download	View	16 Aug 2023									
4	Maintenance of recharge structures	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Maintenance of recharge structure Photos</td> <td>Maintenance of recharge structure Photos.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Maintenance of recharge structure Photos	Maintenance of recharge structure Photos.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Maintenance of recharge structure Photos	Maintenance of recharge structure Photos.pdf	Download	View	16 Aug 2023									
5	Number of Pizometers as per NOC and Water Level Record	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Piezowell photographs</td> <td>Piezowell photographs.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Piezowell photographs	Piezowell photographs.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Piezowell photographs	Piezowell photographs.pdf	Download	View	16 Aug 2023									
6	Number of Tubewells Borewales as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Borewell photographs</td> <td>Borewell photographs.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Borewell photographs	Borewell photographs.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Borewell photographs	Borewell photographs.pdf	Download	View	16 Aug 2023									
7	Pizometer fitted with AWLRs with telemetry as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Piezowell photographs</td> <td>Piezowell photographs.pdf</td> <td>Download</td> <td>View</td> <td>16 Aug 2023</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Piezowell photographs	Piezowell photographs.pdf	Download	View	16 Aug 2023
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									
1	Piezowell photographs	Piezowell photographs.pdf	Download	View	16 Aug 2023									
8	Quantum of Groundwater as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date						
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date									

1	Quantum of Ground water	Quantum of Ground water.pdf	Download	View	24 Jul 2023
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Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Recharge Pond Photos	Recharge Pond Photos.pdf	Download	View	16 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water Balance	Water Balance.jpg	Download	View	16 Aug 2023
2	ETP Photos	ETP Photos.pdf	Download	View	16 Aug 2023
3	STP Photos	STP Photos.pdf	Download	View	16 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Point Recharge Structure Photos	Point Recharge Structure Photos.pdf	Download	View	16 Aug 2023
2	Recharge Well Photos	Recharge Well Photos.pdf	Download	View	16 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Submitted Compliance	Submitted Compliance.pdf	Download	View	17 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Rainwater Harvesting Report	Rainwater Harvesting Report.pdf	Download	View	17 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
No Records Exist.					

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Borewell photographs	Borewell photographs.pdf	Download	View	16 Aug 2023

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Ground water abstraction data	Ground water abstraction data.pdf	Download	View	24 Jul 2023
2	Borewell photographs	Borewell photographs.pdf	Download	View	16 Aug 2023

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Application processing fees	Application processing fees.pdf	Download	View	15 Sep 2023

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Last page with seal and sign	Last page with seal and sign.pdf	Download	View	24 Jul 2023

11). Affidavit of Compliance of NOC Condition:

No Attachment Found !

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water Audit Report - UB Shahjanpur	Water Audit Report - UB Shahjanpur.pdf	Download	View	24 Jul 2023

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit for non-availability of water	Affidavit for non-availability of water.pdf	Download	View	24 Jul 2023

14). MSME certificate in case of MSME:

No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Bharatkosh receipt	Bharatkosh receipt.pdf	Download	View	15 Sep 2023

16)). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

Vij. IAR Modeling :

Application Submitted By:	Ubraj
Application Submitted On:	15/09/2023
Application Modified By PP On:	15/09/2023
Associated User:	Ubraj



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 11:25:41 AM , IP Address: 122.181.85.207

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/1667/RJ/IND/2017	First Application	Final Evaluation	Final Screening Committee				Payment Details	Additional Attachment	NOC Process and Disburse Attachment
Applied For Renewal : 1st							Passbook		

Application Code :	78128
PAN Number :	
GST Number :	
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Distilleries
(i) Name of Industry: *	GLOBUS SPIRITS LIMITED
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined
(ii) Location Details of the Industrial Unit	
Address Line 1: *	VILLAGE SHYAMPUR,
Address Line 2:	TEHSIL BEHROR,
Address Line 3:	DISTRICT ALWAR (RAJ.)
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	BEHROR
Village/Town: *	Shyampur
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No
(iii) Communication Address	
Address Line 1: *	VILLAGE SHYAMPUR
Address Line 2:	TEHSIL BEHROR
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	BEHROR
Pincode: *	301701
Phone Number with Area Code:	
Mobile Number: *	91-9829096306
Fax Number:	
E-Mail: *	rkm@globusgroup.in
(iv) Details of Existing NOC Issued by CGWA	
NOC Letter No:	CGWA/NOC/IND/ORIG/2021/10924
Date of Issuance:	15/02/2021

Validity Start Date:	08/02/2021
Validity End Date:	07/02/2023
Reason for not applying for renewal before expiry of NOC validity:	
Purpose of Renewal Application:	Existing Ground Water

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2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m ³ /day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	552.00	0.00	552.00
			Ground Water Number Of Operation Days 0
			Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	552.00	0.00	552.00
d). Recycled Water Usage (m ³ /day):	1601.00	0.00	1601.00
Total Water Requirement (a+b+c+d) (m³/day):	2153.00	0.00	2153.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	2128.00	0.00	2128.00	351	746928.00
Domestic	15.00	0.00	15.00	351	5265.00
Greenbelt Development /Environment Maintenance	10.00	0.00	10.00	351	3510.00
Other Use	0.00	0.00	0.00	351	0.00
Grand Total	2153.00	0.00	2153.00		755703.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	1755.00	351	616005.00				1755.00	616005.00
Availability treated Effluent / Sewerage for usage:	1601.00	351	561951.00				1601.00	561951.00
Effluent / Sewerage discharge after treatment:	0.00	351	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	1591.00	0.00	1591.00
Domestic	0.00	0.00	0.00
Greenbelt development	10.00	0.00	10.00
Other Use	0.00	0.00	0.00
Total	1601.00	0.00	1601.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 4

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Tubewell	1997	76.00	200	46.50	18.00	8	351	Submersible Pump	7.50	Yes	Yes	NOC No.: CGWA/NOC/IND/ORIG/2021/10924
2	Tubewell	1999	90.00	200	46.50	18.00	8	351	Submersible Pump	7.50	Yes	Yes	NOC No.: CGWA/NOC/IND/ORIG/2021/10924
3	Tubewell	1999	90.00	200	46.50	18.00	8	351	Submersible Pump	7.50	Yes	Yes	NOC No.: CGWA/NOC/IND/ORIG/2021/10924
4	Tubewell	1997	76.00	200	46.50	18.00	8	351	Submersible Pump	7.50	Yes	Yes	NOC No.: CGWA/NOC/IND/ORIG/2021/10924

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
No Records exist in Groundwater Abstraction Structure- Additional.													

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	About 500 trees and plants have been planted within the premises.
2	Domestic Water School Sanitation	NotApplicable	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Regular, Ground water quality monitoring of pre and post monsoon.
4	Maintenance of recharge structures	Yes	The firm is regularly maintaining the recharge structures.
5	Number of Pizometers as per NOC and Water Level Record	Yes	As per NOC, Two piezometer have been installed. One is telemetry and another is non telemetry.
6	Number of Tubewells Borewales as per NOC	Yes	As per NOC, Four tubewell installed with in the premises.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	As per NOC, Pizometer fitted with AWLRs with telemetry.
8	Quantum of Groundwater as per NOC	Yes	552 cu.m. per day.
9	Recharge through ponds	Yes	
10	Recycle and reuse of water	Yes	About 803 KLD effluent per day is generating in the plant and that is treating in efficient ETP system and entire treated water of 1601 KLD per day is recycled in process and plantation.
11	RWH and AR structures implemented	Yes	Within the premises four rainwater harvesting structure have been installed.
12	Submission of Compliance report to the Region	Yes	Regularly.
13	Water conservation measures	Yes	Out of 2153 KLD total water of the project, 1601 KLD is fulfilling from treated water that ultimately save the abstraction of 1601 KLD water
14	Water Security Plan of villages	No	
15	Well monitored around the plant premises	NotApplicable	
16	Wells fitted with water meter and its Record	Yes	All the four meter have fitted with digital water flow meter and regular ground water abstraction data have recorded.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rrainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

The individual design is made for accumulation of 3 m³ of water i.e. 1 m³ of water in Desilting/settlement tank, 1 m³ of water in Filtration tank and about 1 m³ in the process of infiltration through recharge well of 40 m depth. Hence, the dimensional parameter of settlement and filtration chamber is kept as 1.00 m (length) x 1.00 m (width) x 1.50 m (depth) with 0.15 m dia recharge shaft of 40 m depth for efficient recharge in sub-surface litho layers without any contamination to aquifer.

Processing Fee:	
Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Dated:

DD Details:

DD No:

DD Dated:

Bank Name:

In Favour Of:

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Fresh Water

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
1	1937520.00	Yes	07/02/2024	1937520.00

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-NOC.pdf	Globus-NOC.pdf	Download	View	06 Feb 2023

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-Recharge measures	Globus-Recharge measures.pdf	Download	View	07 Feb 2023

5). Authorization:

No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-Affidavit of Wet land.pdf	Globus-Affidavit of Wet land.pdf	Download	View	06 Feb 2023
2	Globus-Check List.pdf	Globus-Check List.pdf	Download	View	06 Feb 2023
3	Globus-Salient Features.pdf	Globus-Salient Features.pdf	Download	View	06 Feb 2023
4	Globus-Behror-2023-IA-report	Globus-Behror-2023-IA-report.pdf	Download	View	07 Feb 2023

Impact AssesmentReport for OCS areas by accredited consultants:

No Attachment Found !

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments					
		Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Area Specific Plantation	No Records Exist.					
2	Domestic Water School Sanitation	No Records Exist.					
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-Water Quality Report.pdf	Globus-Water Quality Report.pdf	Download	View	06 Feb 2023
4	Maintenance of recharge structures	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-RWH Photographs.pdf	Globus-RWH Photographs.pdf	Download	View	06 Feb 2023
5	Number of Pizometers as per NOC and Water Level Record	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-Piezometer Photographs.pdf	Globus-Piezometer Photographs.pdf	Download	View	06 Feb 2023
		2	Globus-Piezometer Data.pdf	Globus-Piezometer Data.pdf	Download	View	06 Feb 2023
6	Number of Tubewells Borewales as per NOC	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-Tubewell Photographs.pdf	Globus-Tubewell Photographs.pdf	Download	View	06 Feb 2023
		2	Globus-Abstraction Data.pdf	Globus-Abstraction Data.pdf	Download	View	06 Feb 2023
7	Pizometer fitted with AWLRs with telemetry as per NOC	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-Piezometer Data.pdf	Globus-Piezometer Data.pdf	Download	View	06 Feb 2023
8	Quantum of Groundwater as per NOC	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-NOC.pdf	Globus-NOC.pdf	Download	View	06 Feb 2023
9	Recharge through ponds	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
10	Recycle and reuse of water	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date

		1	Globus-ETP Photograph.pdf	Globus-ETP Photograph.pdf	Download	View	06 Feb 2023
11	RWH and AR structures implemented	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-RWH Photographs.pdf	Globus-RWH Photographs.pdf	Download	View	06 Feb 2023
12	Submission of Compliance report to the Region	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-self-Compliance-Report.pdf	Globus-self-Compliance-Report.pdf	Download	View	06 Feb 2023
13	Water conservation measures	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-ETP Photograph.pdf	Globus-ETP Photograph.pdf	Download	View	06 Feb 2023
14	Water Security Plan of villages	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
15	Well monitored around the plant premises	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		No Records Exist.					
16	Wells fitted with water meter and its Record	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
		1	Globus-Abstraction Data.pdf	Globus-Abstraction Data.pdf	Download	View	06 Feb 2023

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Receipt (Processing Fee) :

No Attachment Found !

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-Cover Page.pdf	Globus-Cover Page.pdf	Download	View	06 Feb 2023

11). Affidavit of Compliance of NOC Condition:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-Affidavit of Compliance.pdf	Globus-Affidavit of Compliance.pdf	Download	View	06 Feb 2023

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water Audit Report of Globus Spirits Limited.pdf	Water Audit Report of Globus Spirits Limited.pdf	Download	View	07 Feb 2023

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Globus-Affidavit of NAW.pdf	Globus-Affidavit of NAW.pdf	Download	View	06 Feb 2023
2	Globus-Certificate of NAW.pdf	Globus-Certificate of NAW.pdf	Download	View	07 Feb 2023

14). MSME certificate in case of MSME:

No Attachment Found !

15). Bharatkosh receipt/Copy of Demand Draft (Abstraction Charges)

No Attachment Found !

16). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

No Records Exist in Official Document.

Vj). IAR Modeling :

Application Submitted By:

DilipSingh

Application Submitted On:

07/02/2023

Application Modified By PP On:

07/02/2023

Associated User:

DilipSingh



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 11:54:43 AM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/1/RJ/IND/2005	First Application	Final Evaluation	Final Screening Committee				Payment Details	Additional Attachment	NOC Process and Disburse Attachment
Old Application Number : 21-4(1)/WR/CGWA/05							Passbook		
Applied For Renewal : 1st									

Application Code :	57047
PAN Number :	AAACD5814C
GST Number :	

1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S DEVANS MODERN BREWERIES LTD.
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined

(ii) Location Details of the Industrial Unit	
Address Line 1: *	M/S DEVANS MODERN BREWERIES LTD.
Address Line 2:	
Address Line 3:	
State: *	RAJASTHAN
District: *	JAIPUR
Sub-District: *	KOTPUTLI
Village/Town: *	Keshwana Rajput
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No

(iii) Communication Address	
Address Line 1: *	DEVANS MODERN BREWERIES LIMITED
Address Line 2:	VILLAGE KESHWANA RAJPUT
Address Line 3:	
State: *	RAJASTHAN
District: *	JAIPUR
Sub-District:	KOTPUTLI
Pincode: *	303108
Phone Number with Area Code:	
Mobile Number: *	91-9810197435
Fax Number:	
E-Mail: *	dmbrajasthan@devans.co.in

(iv) Details of Existing NOC Issued by CGWA	
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NOC Letter No:	CGWA/NOC/IND/ORIG/2005/0112
Date of Issuance:	13/06/2005 69
Validity Start Date:	13/06/2005
Validity End Date:	12/06/2007
Reason for not applying for renewal before expiry of NOC validity:	Have applied offline as per old guideline. Case has forwarded from regional office. Online re-filing
Purpose of Renewal Application:	Existing Ground Water

2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m³/day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	750.00	0.00	750.00 Ground Water Number Of Operation Days 0 Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	750.00	0.00	750.00
d). Recycled Water Usage (m ³ /day):	520.00	0.00	520.00
Total Water Requirement (a+b+c+d) (m³/day):	1270.00	0.00	1270.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	1195.00	0.00	1195.00	300	358500.00
Domestic	20.00	0.00	20.00	300	6000.00
Greenbelt Development /Environment Maintenance	5.00	0.00	5.00	300	1500.00
Other Use	50.00	0.00	50.00	300	15000.00
Grand Total	1270.00	0.00	1270.00		381000.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	607.00	300	182100.00				607.00	182100.00
Availability treated Effluent / Sewerage for usage:	520.00	300	156000.00				520.00	156000.00
Effluent / Sewerage discharge after treatment:	0.00	300	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	465.00	0.00	465.00
Domestic	0.00	0.00	0.00
Greenbelt development	5.00	0.00	5.00
Other Use	50.00	0.00	50.00
Total	520.00	0.00	520.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 3

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	-------------------------------	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Tubewell	2005	110.00	200	55.00	25.00	10	300	Submersible Pump	15.00	Yes	Yes	NOC NO. 21-4(1)/WR/CGWA/04-393
2	Tubewell	2006	120.00	200	55.00	25.00	10	300	Submersible Pump	15.00	Yes	Yes	NOC NO. 21-4(1)/WR/CGWA/04-393
3	Tubewell	2008	110.00	200	55.00	25.00	10	300	Submersible Pump	15.00	Yes	Yes	NOC NO. 21-4(1)/WR/CGWA/04-393

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNO.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	---------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

No Records exist in Groundwater Abstraction Structure- Additional.

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	NotApplicable	But about 2000 plants have been planted by the firm in and around the premises.
2	Domestic Water School Sanitation	NotApplicable	Not applicable.
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Regular Groundwater quality monitoring of Pre monsoon and Post monsoon period.
4	Maintenance of recharge structures	Yes	The firm is regularly maintaining the recharge structures in and outside the premises.
5	Number of Pizometers as per NOC and Water Level Record	Yes	Two piezometers have been installed within the premises.
6	Number of Tubewells Borewales as per NOC	Yes	Three tubewells have been constructed.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	AWLRs fitted in the Piezometer within the premises.
8	Quantum of Groundwater as per NOC	Yes	750 cu.m. per day
9	Recharge through ponds	Yes	63 recharge pits in 14 existing village ponds have been constructed. Recharge through ponds is 697056 m3/annum.
10	Recycle and reuse of water	Yes	Firm is recycling 465 KLD treated water in process. Also 50 KLD treated water is reusing in floor washing etc. About 5 KLD is reusing in plantation
11	RWH and AR structures implemented	Yes	Five rainwater harvesting structures constructed inside the factory premises and total 63 recharge pits in 14 existing village ponds have constructed for artificial recharge of rainwater collected in
12	Submission of Compliance report to the Region	Yes	Regularly.
13	Water conservation measures	Yes	1270 KLD total water requirement of the project, 520 KLD is fulfilling from treated water that ultimately save 520 KLD draft of ground water.
14	Water Security Plan of villages	NotApplicable	Not applicable.
15	Well monitored around the plant premises	NotApplicable	The water level data of two installed piezometers inside the premises has monitored regularly.
16	Wells fitted with water meter and its Record	Yes	All the three tubewells have fitted with water meter and regular ground water abstraction data have recorded.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

5 Rainwater harvesting structures inside the plant premises and total 63 recharge pits in 14 existing village ponds have been constructed for artificial recharge of rainwater collected in ponds. The total recharge potential developed by firm through its executed recharge measures in and outside the premises on average annual rainfall of 608 mm is 718696 m3/annum i.e. 1966 m3/day which is nearly 262% of the ground water extraction @ 750 m3/day by the firm.

Processing Fee:

Bharat Kosh Transaction Ref. No:

2801210002326

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

2801210002326

Bharat Kosh Transaction Dated:

28/01/2021

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Fresh Water

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Penalty SN	Remark	PenaltyReceived	Penalty Amount	Correction Amount
1		Yes	10000.00	0.00

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Devan-CGWA-NOC	Devan-CGWA-NOC.PDF	Download	View	22 Apr 2021

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Devans-Recharge measures	Devans-Recharge measures.pdf	Download	View	22 Apr 2021

5). Authorization:

No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	AFFIDAVIT-Wetland	AFFIDAVIT-Wetland.PDF	Download	View	22 Apr 2021
2	Devan-Keshwana-IA-report	Devan-Keshwana-IA-report.pdf	Download	View	22 Apr 2021

Impact Assessment Report for OCS areas by accredited consultants:

No Attachment Found !

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments					
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date		
1	Area Specific Plantation	No Records Exist.					
2	Domestic Water School Sanitation	No Records Exist.					
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	1	GW-Test-report-I	GW-Test-report-I.pdf	Download	View	22 Apr 2021
		2	GW-Test-report-II	GW-Test-report-II.pdf	Download	View	22 Apr 2021
		3	GW-Test-report-III	GW-Test-report-III.pdf	Download	View	22 Apr 2021
		4	GW-test-report-19-20	GW-test-report-19-20.pdf	Download	View	22 Apr 2021
		5	GW-Test-report-2021	GW-Test-report-2021.pdf	Download	View	22 Apr 2021
4	Maintenance of recharge structures	1	Dewans-Plant-RWH-Photos	Dewans-Plant-RWH-Photos.pdf	Download	View	22 Apr 2021
		2	Dewans-Outside-RWH-Photos	Dewans-Outside-RWH-Photos.pdf	Download	View	22 Apr 2021
5	Number of Pizometers as per NOC and Water Level Record	1	Devans-PZ-Details	Devans-PZ-Details.pdf	Download	View	22 Apr 2021
		2	Devans-Water Level Data	Devans-Water Level Data.pdf	Download	View	22 Apr 2021
6	Number of Tubewells Borewales as per NOC	1	Devans-GW-abstraction-Units	Devans-GW-abstraction-Units.pdf	Download	View	22 Apr 2021
7	Pizometer fitted with AWLRs with telemetry as per NOC	1	Dewans-PZ-Photos	Dewans-PZ-Photos.pdf	Download	View	22 Apr 2021
		2	Devans-PZ-Details	Devans-PZ-Details.pdf	Download	View	22 Apr 2021
8	Quantum of Groundwater as per NOC	1	Devan-CGWA-NOC	Devan-CGWA-NOC.PDF	Download	View	22 Apr 2021
9	Recharge through ponds	1	Devans-Recharge-through-Ponds	Devans-Recharge-through-Ponds.pdf	Download	View	22 Apr 2021
10	Recycle and reuse of water						

1	Devans-Water-Utilization-Chart	Devans-Water-Utilization-Chart.pdf	Download	View	22 Apr 2021
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Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
11	RWH and AR structures implemented				
1	Dewans-Plant-RWH-Photos	Dewans-Plant-RWH-Photos.pdf	Download	View	22 Apr 2021
2	Dewans-Outside-RWH-Photos	Dewans-Outside-RWH-Photos.pdf	Download	View	22 Apr 2021

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
No Records Exist.					

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
13	Water conservation measures				
1	Devans-Water-Conservation-measures	Devans-Water-Conservation-measures.pdf	Download	View	22 Apr 2021
2	ETP-Test-Report-1	ETP-Test-Report-1.pdf	Download	View	22 Apr 2021
3	ETP-Test-Report-2	ETP-Test-Report-2.pdf	Download	View	22 Apr 2021

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
No Records Exist.					

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
No Records Exist.					

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
16	Wells fitted with water meter and its Record				
1	Dewans-TW-Photos	Dewans-TW-Photos.pdf	Download	View	22 Apr 2021
2	Devans-GW ABSTRACTION DATA	Devans-GW ABSTRACTION DATA.pdf	Download	View	22 Apr 2021

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Bharat-Kosh receipt-Renewal-Fee	Bharat-Kosh receipt-Renewal-Fee.pdf	Download	View	22 Apr 2021

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Application Sign-Seal	Application Sign-Seal.jpg	Download	View	22 Apr 2021

11). Affidavit of Compliance of NOC Condition: No Attachment Found !

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Devans-Audit-Report	Devans-Audit-Report.pdf	Download	View	22 Apr 2021

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	AFFIDAVIT-Non-availability	AFFIDAVIT-Non-availability.PDF	Download	View	22 Apr 2021

14). MSME certificate in case of MSME: No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges) No Attachment Found !

16)). Penalty : No Attachment Found !

V). Additional Documents : No Attachment Found !

No Records Exist in Official Document.

Vj). IAR Modeling :

Application Submitted By: dmbrajasthan

Application Submitted On: 22/04/2021

Application Modified By PP On:

22/04/2021

Associated User:

dmbrajasthan

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Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number :	First Application	Final Evaluation	Regret Letter			Payment Details	Additional Attachment	NOC Process and Disburse Attachment
21-4/68/RJ/IND/2006	1st Renewal (Approved)					Passbook		
Old Application Number : 21-4(68)/WR/CGWA/2006								
Applied For Renewal : 2nd								

Application Code :	42937
PAN Number :	
GST Number :	

1. General Information:

Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S ABINBEV INDIA LTD.
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined

(ii) Location Details of the Industrial Unit

Address Line 1: *	M/S ABINBEV INDIA LTD.
Address Line 2:	UNIT ROCHEES BREWERIES LTD.
Address Line 3:	(FORMERLY SABMILLER INDIA LTD.)
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	NIMRANA
Village/Town: *	Neemrana (CT)
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	Not Define

(iii) Communication Address

Address Line 1: *	M/S ABINBEV INDIA LTD.
Address Line 2:	UNIT ROCHEES BREWERIES LTD.
Address Line 3:	FORMARLY KNOWN AS M/S SAB MILLER INDIA LTD.
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	
Pincode: *	301705
Phone Number with Area Code:	
Mobile Number: *	91-9720008308
Fax Number:	
E-Mail: *	sachinagrwal@in.ab-inbev.com

(iv) Details of Existing NOC Issued by CGWA

NOC Letter No:	CGWA/NOC/IND/REN/1/2016/0197
----------------	------------------------------

Date of Issuance:	22/11/2016
Validity Start Date:	22/11/2016
Validity End Date:	21/11/2019
Reason for not applying for renewal before expiry of NOC validity:	No access the online portal of CGWA.
Purpose of Renewal Application:	Existing Ground Water

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2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m ³ /day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	800.00	0.00	800.00
			Ground Water Number Of Operation Days 0
			Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	800.00	0.00	800.00
d). Recycled Water Usage (m ³ /day):	705.00	0.00	705.00
Total Water Requirement (a+b+c+d) (m³/day):	1505.00	0.00	1505.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	1237.00	0.00	1237.00	300	371100.00
Domestic	25.00	0.00	25.00	300	7500.00
Greenbelt Development /Environment Maintenance	243.00	0.00	243.00	300	72900.00
Other Use	0.00	0.00	0.00	300	0.00
Grand Total	1505.00	0.00	1505.00		451500.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	987.00	300	296100.00				987.00	296100.00
Availability treated Effluent / Sewerage for usage:	705.00	300	211500.00				705.00	211500.00
Effluent / Sewerage discharge after treatment:	282.00	300	84600.00				282.00	84600.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	1237.00	0.00	1237.00
Domestic	25.00	0.00	25.00
Greenbelt development	243.00	0.00	243.00
Other Use	0.00	0.00	0.00
Total	1505.00	0.00	1505.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: *	3
----------------------------------	---

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Borewell	2007	150.00	200	55.00	20.00	20	300	Submersible Pump	7.50	Yes	Yes	NOC granted for three tube well with water extraction not exceeding 2,40,000 m3/year.
2	Borewell	2006	150.00	200	54.60	20.00	20	300	Submersible Pump	7.50	Yes	Yes	NOC granted for three tube well with water extraction not exceeding 2,40,000 m3/year.
3	Borewell	2007	150.00	200	56.00				Submersible Pump	7.50	Yes	Yes	Abandoned. Applied for new tube well in place of abandoned well.

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3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
No Records exist in Groundwater Abstraction Structure- Additional.													

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	Yes	It has been done
2	Domestic Water School Sanitation	Yes	Consumed as per water balance chart after treatment with good sanitation.
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Ground water quality reports for pre and post monsoon period is given in compliance report.
4	Maintenance of recharge structures	Yes	The recharge structures installed are being maintained periodically.
5	Number of Pizometers as per NOC and Water Level Record	Yes	Two piezometers installed with automatic water level recorder.
6	Number of Tubewells Borewales as per NOC	Yes	Three
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	Two piezometers installed with automatic water level recorder with telemetry as per NOC.
8	Quantum of Groundwater as per NOC	Yes	2,40,000 m3/annum
9	Recharge through ponds	Yes	2,41,000 m3/annum
10	Recycle and reuse of water	Yes	705
11	RWH and AR structures implemented	Yes	Ten RWH structures inside the plat and 10 ponds and anicuts outside the plant premises.
12	Submission of Compliance report to the Region	Yes	Compliance report is attached.
13	Water conservation measures	Yes	Adopted.
14	Water Security Plan of villages	Yes	Two villages.
15	Well monitored around the plant premises	Yes	Two wells.
16	Wells fitted with water meter and its Record	Yes	Three.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
1	NA	Complied as per compliance report attached

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

NA

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

The details are given in compliance report attached.

Processing Fee:	
Bharat Kosh Transaction Ref. No:	2211190003494
Bharat Kosh Transaction Date:	22/11/2019

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.



I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 500.00/- (Rupees Five Hundred Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

2211190003494

Bharat Kosh Transaction Dated:

22/11/2019

5. Hard copy of application required:

Yes

6. Ground Water Charges / Quality

Ground Water Quality Approved

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

Not Define

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Submitted Application will not be Processed till it the Print Out of the Signed Complete Application is Submitted to Regional Office.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
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3). Groundwater Availability Report : (Refer: 5) No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6) No Attachment Found !

5). Authorization: No Attachment Found !

6). Extra Attachment : No Attachment Found !

Impact AssesmentReport for OCS areas by accredited consultants: No Attachment Found !

7). Compliance Report: (Refer: 4(a)) No Attachment Found !

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments					
		Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	NA	1	Compliance report	ABInBev Compliance _compressed.pdf	Download	View	03 Dec 2019

9). Bharat Kosh Reciept (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Bharat kosh Fee receipt	Bharat kosh fee receipt.pdf	Download	View	03 Dec 2019

10). Application with Signature and Seal: No Attachment Found !

11). Affidavit of Compliance of NOC Condition: No Attachment Found !

12). Water Audit Report: No Attachment Found !

13). Source Water Non-availability Certificate: No Attachment Found !

14). MSME certificate in case of MSME: No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges) No Attachment Found !

16). Penalty : No Attachment Found !

V). Additional Documents : No Attachment Found !

No Records Exist in Official Document.

Vi). IAR Modeling :

Application Submitted By:	sabmiller
Application Submitted On:	03/12/2019
Application Modified By PP On:	03/12/2019
Associated User:	sabmiller



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga
Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR

Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Renew - Industrial Issued Letter Details	
Application Number : 21-4/68/RJ/IND/2006 (Archival)	
Old Application Number : 21-4(68)/WR/CGWA/2006	
Applied For Renewal : 2nd	
Application Code :	42937
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S ABINBEV INDIA LTD.
(ii) Location Details of the Industrial Unit	
Address Line 1: *	M/S ABINBEV INDIA LTD.
Address Line 2:	UNIT ROCHEES BREWERIES LTD.
Address Line 3:	(FORMERLY SABMILLER INDIA LTD.)
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	NIMRANA
Village/Town: *	Neemrana (CT)
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
(iii) Communication Address	
Address Line 1: *	M/S ABINBEV INDIA LTD.
Address Line 2:	UNIT ROCHEES BREWERIES LTD.
Address Line 3:	FORMARLY KNOWN AS M/S SAB MILLER INDIA LTD.
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	
Pincode: *	301705
Phone Number with Area Code:	
Mobile Number: *	91-9720008308
Fax Number:	

E-Mail: *

sachinagrawal@in.ab-inbev.com

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(v) Whether Ground Water Utilization for:

Existing Ground Water

2. Application Status

Rejected

3. Issued Letter Details

(i) Letter Type

Regret Letter (NOC Number:)

(ii) Letter Date

01/02/2022 17:32:00

(iii) Validity Start Date:

01/01/0001

(iv) Validity End Date:

(v) Water Quality:

(vi) Ground Water Abstraction Approved

0 (m³/day)0 (m³/year)

(vii) Numbers / Types of Existing and Additional Ground Water Abstraction Structures Recommended to Approve

Existing:

Proposed /

Additional:

(viii) Recommendation for Quantum of Rainwater Runoff / Artificial Recharge to be Harvested.

0 (m³/year)

Official Document

Sr.No.

Attachment Name

File Name

Submitted On

Submitted By

View File

No Records Exist in Official Document.

Issued Letter History

S.No.	Project Name	Application Number	Issue Letter Date	Validity Start Date	Validity End Date	Digital Signed	NOC Abs	NOC Abs Dew	NOC For Abstraction And Dewatering	Issued Letter Type Name	Digital Signed Letter	Scan Letter
1	M/S ABINBEV INDIA LTD.	21-4/68/RJ/IND/2006	01/02/2022			No	No	No	No	Regret Letter		



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/15499/RJ/IND/2021	Final Evaluation	Regret Letter	Piezometer/Telemetry Detail	Payment Details	Additional Attachment	NOC Process and Disburse Attachment
				Passbook		

Application Code :	55799
Investor Request ID :	
PAN Number :	
GST Number :	
Please ensure that the project is MSME and the application iss for groundwater extraction upto 100 LKD :	NotDefined

1. General Information:

Water Quality: *	Fresh Water
Application Type Category/ Type of Application: *	Distilleries
(i) Name of Industry: *	HINDUSTAN SPIRITS LTD.
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined

(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$) *

Address Line 1: *	VILLAGE PANIYALA
Address Line 2:	TEHSIL KOTPUTLI
Address Line 3:	DISTT JAIPUR
State: *	RAJASTHAN
District: *	JAIPUR
Sub-District: *	KOTPUTLI
Village/Town: *	Paniyala
Latitude *	27.796600
Longitude *	76.256000 Show Latitude & Longitude
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No
Whether the project falls in Wetland Area: *	No

(iii) Communication Address

Address Line 1: *	HINDUSTAN SPIRITS LTD
Address Line 2:	VILLAGE PANIYALA
Address Line 3:	TEH-KOTPUTLI
State: *	RAJASTHAN
District: *	JAIPUR
Sub-District:	
Pincode: *	303108
Phone Number with Area Code:	
Mobile Number: *	91-8587000036

Fax Number:

E-Mail: *

hslkot@gmail.com

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(iv) Salient Features of the Industrial Activity: *

Hindustan Spirits Ltd is an existing distillery and bottling plant situated near NH-8, village-Paniyala, Tehsil-Kotputli, Distt- Jaipur (Rajasthan). The unit was previously being operated by Associated Alcohol and Breweries Ltd. and had obtained environmental clearance from MoEF and CC in the year 26.07.1996 for manufacturing 60 KLD of alcohol (Rectified Spirit/Extra neutral alcohol and IMFL). The water requirement for the project was 2000 KLD as per EC

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	70662.60		70662.60
Open Land	42825.80		42825.80
Road/ Paved Area	21412.90		21412.90
Rooftop area of building/ sheds	79227.70		79227.70
Total	214129.00	0	214129.00

(vi) Drainage in the Area (River/ Nala etc): *

(vii) Source of Availability of Surface Water for Industrial Use
(Submit Water Availability / Non Availability Certificate): * (\$)

(viii) Average Annual Rainfall in the Area (in mm): ***(ix) Townships / Villages (Within 2km Radius of the Industrial Unit): *****(x) Whether Ground Water Utilization for: ***

Date of Commencement :

Date of Expansion :

Existing Industry

26/07/1996

(xi) Whether Ground Water Utilization for: *

- Drinking and Domestic Use
 Construction Activity Use
 Commercial Use
 Dewatering Use

2.Details of Water Requirement (Fresh and Recycled Water Usage):

(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m³/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	1450.00	0.00	1450.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	
Total Fresh Water Requirement : (a+b+c) (m³/day)			
d). Recycled Water Usage (m ³ /day):	2197.00	0.00	
Total Water Requirement (a+b+c+d) (m³/day):			

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Proposed Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	2914.00	0.00	2914.00	365	1063610.00
Residential / Domestic	13.00	0.00	13.00	365	4745.00
Greenbelt Development /Environment Maintenance	97.00	0.00	97.00	365	35405.00
Other Use	623.00	0.00	623.00	365	227395.00
Grand Total	3647.00	0.00	3647.00		1331155.00

(iii) Breakup of Recycled Water Usage:

	(m ³ /day)	(Days)	(m ³ /year)
a) Total Waste Water Generated :	2206.00	365	805190.00
b). Quantity of Treated Water Available :	2197.00		
i). Reuse in Industrial Activity :	1474.00	365	538010.00

ii) Reuse in Greenbelt Development :	84	97.00	365	35405.00
iii) Other Uses :		626.00	365	228490.00
c). Total Treated Water Utilised :				
Net Ground Water Requirement:		1450.00 (m³/day)		

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: * 2

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
1	Borewell	1996	65.00	200	40.00	20.00	15	365	Submersible Pump	12.00	Yes	Yes	
2	Borewell	2000	65.00	200	40.00	20.00	15	365	Submersible Pump	12.00	Yes	Yes	

3 (b). Groundwater Abstraction Structure- Proposed

Number of Proposed Structures: * 3

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
1	Borewell	2021	90.00	200	40.00	20.00	15	365	Submersible Pump	12.00	No	No	
2	Borewell	2021	90.00	200	40.00	20.00	15	365	Submersible Pump	12.00	No	No	
3	Borewell	2021	90.00	200	40.00	20.00	13	365	Submersible Pump	12.00	No	No	

4. Groundwater Availability (Please Enclose a Comprehensive Report on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m³/day.- (\$)

Details:

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concerned Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).- (\$)

Details:

6. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests(MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):-* (\$)

Letter Number:

a). Attached Consent/ Approval of Government Agency(Previous: Referral Letter)

No Records exist in IndustrialNewReferralLetter

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

APPLICATION NUMBER :- 21-4/12265/RJ/IND/2018 SUBMITTED DATED 24.10.2018. The water requirement for the project was 2000 KLD (Referral letter: EC dated 26.07.1996 is enclosed as Appendix I). Now with technological advancements the water requirement for the project has been reduced to achieve maximum efficiency. Now, the total water requirement post expansion has also been kept as 1450 KLD. So revised application submitted.

Processing Fee:

Bharat Kosh Transaction Ref. No:	2602210008686
Bharat Kosh Transaction Date:	26/02/2021

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading

of document will lead to rejection of my application without any notice.

85

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 10000.00/- (Rupees Ten Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

2602210008686

Bharat Kosh Transaction Dated:

26/02/2021

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

A). Affidavit regarding Non-availability of water supply from local government agencies

No Attachment Found !

B). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) : (Refer: 1 (vii))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit for Non avaiility	Affidavit for Non avaiility.pdf	Download	View	01 Mar 2021

C). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Ground water Monitoring Report	Ground water Monitoring Report.pdf	Download	View	26 Feb 2021

D). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

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Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	RAIN WATER HARVESTING PROPOSAL	RAIN WATER HARVESTING PROPOSAL.pdf	Download	View	26 Feb 2021

E). Impact AssementReport for OCS areas by accredited consultants

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Ground Water Impact Assessment report HSL_compress	Ground Water Impact Assessment report HSL_compressed (1).pdf	Download	View	26 Feb 2021

F). Consent to Establish in case of Over Exploited Category

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	EC Copy	EC Copy.pdf	Download	View	26 Feb 2021

G). MSME certificate in case of MSME

No Attachment Found !

H). Affidavit in case of drinking/domestic/green belt (OE areas) for industries other than MSME

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit for Drinking and domestic	Affidavit for Drinking and domestic.pdf	Download	View	01 Mar 2021

I). Approval from Wetland Authority (in case of project area falling in Wetland zone)

No Attachment Found !

J). Bharat Kosh Reciept (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Fee Transaction Receipt	Fee Transaction Receipt.pdf	Download	View	26 Feb 2021

K). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Fee Transaction Receipt	Fee Transaction Receipt.pdf	Download	View	26 Feb 2021

L). Bharatkosh reciept/Copy of Demand Draft (Restoration Charges)

No Attachment Found !

M). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Form with seal and sign	Form with seal and sign.pdf	Download	View	01 Mar 2021

N). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

No Attachment Found !

O). Certified Revenue Sketch : (Refer: 1 (iii))

No Attachment Found !

P). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found !

Q). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found !

R). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found !

S). Authorization Letter (Previous:Authorization):

No Attachment Found !

T). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	NOTE	NOTE.pdf	Download	View	01 Mar 2021

U). Scanned Industrial Application :

No Attachment Found !

V). Penalty :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	NOTE	NOTE.pdf	Download	View	01 Mar 2021

V). Additional Documents :

No Attachment Found !

No Records Exist in Official Document.

Application Submitted By:

HSLKOT

Application Submitted On:

01/03/2021

Application Created On:

23/02/2021

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Associated User:

HSLKOT

Print

Close



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु खेद पत्र)

Regret Letter for Ground Water Withdrawal

Project Name:	Hindustan Spirits Ltd.		
Project Address:	Village Paniyala, Tehsil Kotputli, Distt Jaipur		
Village:	Paniyala	Block:	Kotputli
District:	Jaipur	State:	Rajasthan
Pin Code:			
Communication Address:	Hindustan Spirits Ltd, Village Paniyala, Teh-kotputli, , Jaipur, Rajasthan - 303108		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. Application No.:	21-4/15499/RJ/IND/2021	2. Category:	Over Exploited
		(GWRE 2020)	
3. Project Status:	Existing Project		

Sir,

Please refer to your above mentioned Application. The Application is here by, rejected because of non fulfillment of the criteria /documents as per CGWA Guideline, 2020 despite repeated reminders. Further, this is to inform that withdrawal of ground by the firm without valid NOC will be treated as illegal and the firm shall be liable for penal action as per **Notified Guidelines, 2020 (S.O. 3289(E))**.

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR

Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Application for Permission to Abstract Ground Water for Industrial Use

Application Number : 21-4/18501/RJ/IND/2023	Final Evaluation	Regret Letter	Piezometer/Telemetry Detail	Payment Details	Additional Attachment	NOC Process and Disburse Attachment
				Passbook		

Application Code :	82099
Investor Request ID :	
PAN Number :	AABCG5207F
GST Number :	08AABCG5207F1ZY
Please ensure that the project is MSME and the application iss for groundwater extraction upto 100 LKD :	NotDefined

1. General Information:

Water Quality: *	Fresh Water
Application Type Category/ Type of Application: *	Beverages
(i) Name of Industry: *	1M/S GOLDEN BOTTLING LIMITED
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined

(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$) *

Address Line 1: *	.PLOT NO C-780
Address Line 2:	PHASE II
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	TIJARA
Village/Town: *	Bhiwadi
Latitude *	10.000000
Longitude *	75.416700 Show Latitude & Longitude
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	Yes (Micro)
Whether the project falls in Wetland Area: *	No

(iii) Communication Address

Address Line 1: *	.PLOT NO C-780
Address Line 2:	PHASE II
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	
Pincode: *	301019
Phone Number with Area Code:	
Mobile Number: *	91-9887730603

Fax Number:

E-Mail: *

gau10arch09@gmail.com

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(iv) Salient Features of the Industrial Activity: *

Granit Slab, Tiles And MARBLE SLABS, TILES

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area			
Open Land	0.00		0.00
Road/ Paved Area	0.00		0.00
Rooftop area of building/ sheds	0.00		0.00
Total	0.00	0	0.00

(vi) Drainage in the Area (River/ Nala etc): ***(vii) Source of Availability of Surface Water for Industrial Use**

(Submit Water Availability / Non Availability Certificate): * (\$)

(viii) Average Annual Rainfall in the Area (in mm): ***(ix) Townships / Villages (Within 2km Radius of the Industrial Unit): *****(x) Whether Ground Water Utilization for: ***

Date of Commencement :

Date of Expansion :

NewIndustry

(xi) Whether Ground Water Utilization for: * Drinking and Domestic Use Construction Activity Use Commercial Use Dewatering Use**2.Details of Water Requirement (Fresh and Recycled Water Usage):**

(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m³/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	0.00	99.00	99.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	
c). Water Supply from Any Agency (m ³ /day): *	0.00	21.00	
Total Fresh Water Requirement : (a+b+c) (m³/day)			
d). Recycled Water Usage (m ³ /day):	0.00	0.00	
Total Water Requirement (a+b+c+d) (m³/day):			

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	0.00	113.00	113.00	300	33900.00
Residential / Domestic	0.00	7.00	7.00	300	2100.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	0	0.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	0.00	120.00	120.00		36000.00

(iii) Breakup of Recycled Water Usage:

	(m ³ /day)	(Days)	(m ³ /year)
a) Total Waste Water Generated :	0.00	0	0.00
b). Quantity of Treated Water Available :	0.00		
i). Reuse in Industrial Activity :	0.00	0	0.00
ii) Reuse in Greenbelt Development :	0.00	0	0.00

iii) Other Uses :	0.00	0	0.00
c). Total Treated Water Utilised :	91		
Net Ground Water Requirement:	99.00 (m³/day)		

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: *	1
----------------------------------	---

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
1	Tubewell		100.00	200	30.00	9.00	11	300	Submersible Pump	12.00	Yes	Yes	

3 (b). Groundwater Abstraction Structure- Proposed

Number of Proposed Structures: *	0
----------------------------------	---

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
No Records exist in Groundwater Abstraction Structure- Proposed.													

4. Groundwater Availability (Please Enclose a Comprehensive Report on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m³/day.- (\$)

Details:

DPR Attached

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concerned Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).- (\$)

Details:

DPR Attached

6. Consent to Operate / Estabilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests(MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):-* (\$)

Letter Number: 2017-2018/Kishangarh/6778

a). Attached Consent/ Approval of Government Agency(Previous: Referral Letter)

State Pollution Control Board	Sr.No.	Attachment Name	File Name	Download File	View File
	1	CTE	CTE.pdf	Download	View

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

Processing Fee:	
Bharat Kosh Transaction Ref. No:	
Bharat Kosh Transaction Date:	

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

3. Incomplete application will be summarily rejected.

4. Processing Fee: Rs. 10000.00/- (Rupees Ten Thousand Only)

Filled By EO:	
Processing Fee Submitted :	Bharatkosh Details:
	Bharat Kosh Transaction Ref. No:-
	Bharat Kosh Transaction Dated:
	DD Details:
	DD No:
	DD Dated:
Bank Name:	
In Favour Of:	

5. Hard copy of application required: No

6. Ground Water Charges / Quality	Ground Water Quality Approved	Fresh Water
	Ground Water Charge Required:	Yes
	Ground Water Charge Recieve:	Yes (Ground water restoration charges)
	Ground Water Charge Amount:	
	Ground Water Arrear Amount:	0.00
	Ground Water Charge Type:	<input checked="" type="radio"/> Fresh Water <input type="radio"/> Saline/ Brackish <input type="radio"/> Saline-Rann of Kachch

Ground Water Charge				
SN	Amount	Recieved	Due Date	Recieved Amount
1	2190.00	Yes	12/06/2024	2190.00
2	176010.00	No	03/07/2023	0.00

Ground Water Arrear				
SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required: Yes

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
1	24/09/2020	11/06/2023	99.00	0	0.00		Not having valid NOC	0	6444493.15	

(8) Penalty for non Compliance of NOC conditions Required: No

Penalty SN	Remark	PenaltyReceived	Penalty Amount	Correction Amount
<input checked="" type="checkbox"/> 1		No	100000.00	0.00
<input checked="" type="checkbox"/> 2		Yes	10000.00	0.00

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

A). Affidavit regarding Non-availability of water supply from local government agencies No Attachment Found !

B). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) : (Refer: 1 (vii))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Affidavit	CHWA Affidavit(1)_compressed (1)(1).pdf	Download	View	12 Jun 2023

C). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water testing report	Water testing report.pdf	Download	View	17 Jul 2018

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D). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

No Attachment Found !

E). Impact AssesmentReport for OCS areas by accredited consultants

No Attachment Found !

F). Consent to Establish in case of Over Exploited Category

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	CTO OLD	CTO-1.pdf	Download	View	12 Jun 2023

G). MSME certificate in case of MSME

No Attachment Found !

H). Affidavit in case of drinking/domestic/green belt (OE areas) for industries other than MSME

No Attachment Found !

I). Approval from Wetland Authority (in case of project area falling in Wetland zone)

No Attachment Found !

J). Bharat Kosh Reciept (Processing Fee) :

No Attachment Found !

K). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges)

No Attachment Found !

L). Bharatkosh reciept/Copy of Demand Draft (Restoration Charges)

No Attachment Found !

M). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Application	IndustrialSADApplicationforExternal (7)(1).pdf	Download	View	12 Jun 2023

N). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Site Plan	Site Plan.pdf	Download	View	17 Jul 2018

O). Certified Revenue Sketch : (Refer: 1 (iii))

No Attachment Found !

P). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found !

Q). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found !

R). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found !

S). Authorization Letter (Previous:Authorization):

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Authorization Letter	CERTIFIED OF RESOLUTION GLOBAL.pdf	Download	View	17 Jul 2018

T). Extra Attachment :

No Attachment Found !

U). Scanned Industrial Application :

No Attachment Found !

V). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

No Records Exist in Official Document.

Application Submitted By:	gau10arch09
Application Submitted On:	12/06/2023
Application Created On:	17/07/2018
Associated User:	gau10arch09

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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga
Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR

Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

New - Industrial Issued Letter Details

Application Number : 21-4/18501/RJ/IND/2023

Application Code :	82099
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Beverages
(i) Name of Industry: *	1M/S GOLDEN BOTTLING LIMITED
(ii) Location Details of the Industrial Unit	
Address Line 1: *	.PLOT NO C-780
Address Line 2:	PHASE II
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	TIJARA
Village/Town: *	Bhiwadi
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
(iii) Communication Address	
Address Line 1: *	.PLOT NO C-780
Address Line 2:	PHASE II
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	
Pincode: *	301019
Phone Number with Area Code:	
Mobile Number: *	91-9887730603
Fax Number:	
E-Mail: *	gau10arch09@gmail.com
(iv) Salient Features of the Industrial Activity:	

(v) Whether Ground Water Utilization for:

New Industry

2. Application Status

Rejected

3. Issued Letter Details

(i) Letter Type

Regret Letter

(ii) Letter Date

02/08/2023 11:50:00

(iii) Validity Start Date:

(iv) Validity End Date:

(v) Water Quality:

Fresh Water

(vi) Ground Water Abstraction Approved

(m³/day)(m³/year)

(vii) Numbers / Types of Existing and Additional Ground Water Abstraction Structures Recommended to Approve

Existing:

Proposed / Additional:

(viii) Recommendation for Quantum of Rainwater Runoff / Artificial Recharge to be Harvested.

(m³/year)

Official Document

Sr.No.

Attachment Name

File Name

Submitted On

Submitted By

View File

No Records Exist in Official Document.

Issued Letter History

S.No.	Project Name	Application Number	Issue Letter Date	Validity Start Date	Validity End Date	Digital Signed	NOC Abs	NOC Abs Dew	NOC For Abstraction And Dewatering	Issued Letter Type Name	Digital Signed Letter	Scan Letter
1	1M/S GOLDEN BOTTLING LIMITED	21- 4/18501/RJ/IND/2023	02/08/2023			No	No	No	No	Regret Letter		



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR
Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number :	First Application	Final Evaluation	Regret Letter	Payment Details	Additional Attachment	NOC Process and Disburse Attachment
21-4/53/RJ/IND/2006						
Old Application Number : 21-4(53)/WR/CGWA/2006-1563						
Applied For Renewal :						
1st						

Application Code :	64352
PAN Number :	
GST Number :	
1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S ARIAN BREWERIES AND DISTILLERIES LTD
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined
(ii) Location Details of the Industrial Unit	
Address Line 1: *	M/S ARIAN BREWERIES AND DISTILLERIES LTD
Address Line 2:	CHOPANKI INDUSTRIAL AREA,
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	TIJARA
Village/Town: *	Bhiwadi
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	No
(iii) Communication Address	
Address Line 1: *	MAHOU INDIA PVT LTD (FORMALLY ARIAN BREWERIES AND DISTILLERIES LTD)
Address Line 2:	
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District:	TIJARA
Pincode: *	301019
Phone Number with Area Code:	
Mobile Number: *	91-9535100422
Fax Number:	
E-Mail: *	legal@harparindia.com
(iv) Details of Existing NOC Issued by CGWA	

					below Ground Level)			98				Registered with CGWA	
1	Borewell	2011	200.00	150	40.00	30.00	6	365	Submersible Pump	15.00	Yes	Yes	Permission has been registered with CGWA NOC No. 21-4(53)/WR/CGWA/2006
2	Borewell	2011	200.00	150	40.00	30.00	5	365	Submersible Pump	15.00	Yes	Yes	Permission has been registered with CGWA NOC No. 21-4(53)/WR/CGWA/2006
3	Borewell	2011	200.00	150	40.00	15.00	7	365	Submersible Pump	10.00	Yes	Yes	Permission has been registered with CGWA NOC No. 21-4(53)/WR/CGWA/2006
4	Borewell	2011	200.00	150	40.00	13.00	5	365	Submersible Pump	7.50	Yes	Yes	Permission has been registered with CGWA NOC No. 21-4(53)/WR/CGWA/2006

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SN.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
No Records exist in Groundwater Abstraction Structure- Additional.													

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	NotApplicable	
2	Domestic Water School Sanitation	NotApplicable	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	ground Water Monitoring has been done twice in a Year.
4	Maintenance of recharge structures	Yes	We are maintaining the RWH periodically.
5	Number of Pizometers as per NOC and Water Level Record	Yes	1 No. of telemetry Piezometer has been installed in the industrial premises.
6	Number of Tubewells Borewales as per NOC	Yes	There are 4 Nos. of borewells are existing in the industrial premises, which is registered with CGWA.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	Pizometer fitted with AWLRs with telemetry as per NOC has been installed in the industrial premises.
8	Quantum of Groundwater as per NOC	Yes	Our daily water quantum has been reduced to 500 KLD only.
9	Recharge through ponds	NotApplicable	
10	Recycle and reuse of water	Yes	ETP and STP both are functional in the industrial premises for the treatment of the waster water generated through different process.
11	RWH and AR structures implemented	Yes	3 Nos. of RWH pits are existing in the industrial premises.
12	Submission of Compliance report to the Region	Yes	
13	Water conservation measures	Yes	We have adopted several water conservation measures in the industrial premises.
14	Water Security Plan of villages	NotApplicable	
15	Well monitored around the plant premises	NotApplicable	
16	Wells fitted with water meter and its Record	Yes	All the wells are fitted with water meter and we are maintaining its record on daily basis.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rrainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

3 nos. of Rain water harvesting pits are already installed in the industrial premises.

Processing Fee:

Bharat Kosh Transaction Ref. No:

502220005430

Bharat Kosh Transaction Date:

99

05/02/2022

INDUSTRIAL USE- NOC Condition

 NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

Regional Director Central Ground Water Board Western Region,

6-A,

Jhalana Doongri,

JAIPUR, RAJASTHAN - 302004

3. Incomplete application will be summarily rejected.

4. Processing Fee:

Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:

Processing Fee Submitted :

Yes

Bharatkosh Details:

Bharat Kosh Transaction Ref. No:-

502220005430

Bharat Kosh Transaction Dated:

05/02/2022

5. Hard copy of application required:

No

6. Ground Water Charges / Quality

Ground Water Quality Approved

Fresh Water

Ground Water Charge Required:

Not Define

Ground Water Charge Recieve:

No

Ground Water Charge Amount:

Ground Water Arrear Amount:

Ground Water Charge Type:

Fresh Water Saline/ Brackish Saline-Rann of Kachch

Ground Water Charge

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

Ground Water Arrear

SN	Amount	Recieved	Due Date	Recieved Amount
No Record Exists.				

(7) Environment Compensation Required:

NotDefined

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required:

No

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv))

No Attachment Found !

100

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Existing NOC	CGWA NOC.pdf	Download	View	05 Feb 2022

3). Groundwater Availability Report : (Refer: 5)

No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6)

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	RWH Proposal	Rain Water Harvesting Proposal.pdf	Download	View	05 Feb 2022

5). Authorization:

No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	name Change Letter	Document for Name Change Certificate-Mahou India.pdf	Download	View	05 Feb 2022
2	Communication of Name Change	Communication mail for name change-Mahou.pdf	Download	View	05 Feb 2022
3	Bharatkosh Transaction receipt of Name Change	Transaction Receipt-for name change.pdf	Download	View	05 Feb 2022
4	Site Plan	Site Plan.pdf	Download	View	05 Feb 2022
5	Impact Ass Report	Final IAR Report_Mahou India Pvt Ltd.pdf	Download	View	19 Feb 2022

Impact AssesmentReport for OCS areas by accredited consultants:

No Attachment Found !

7). Compliance Report: (Refer: 4(a))

Sr.No.	Conditions given in NOC	Attachments																
1	Area Specific Plantation	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>					Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.					
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
No Records Exist.																		
2	Domestic Water School Sanitation	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>					Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.					
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
No Records Exist.																		
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ground Water Quality Test Report</td> <td>Ground Water Quality Test Report-Mahou India Pvt Ltd.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Ground Water Quality Test Report	Ground Water Quality Test Report-Mahou India Pvt Ltd.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
1	Ground Water Quality Test Report	Ground Water Quality Test Report-Mahou India Pvt Ltd.pdf	Download	View	05 Feb 2022													
4	Maintenance of recharge structures	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Annual Maintenance of Recharge Structure</td> <td>Annual Maintainance Schedule of RWH.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Annual Maintenance of Recharge Structure	Annual Maintainance Schedule of RWH.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
1	Annual Maintenance of Recharge Structure	Annual Maintainance Schedule of RWH.pdf	Download	View	05 Feb 2022													
5	Number of Pizometers as per NOC and Water Level Record	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Photograph of Piezometer</td> <td>Photographs of Piezometer.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Photograph of Piezometer	Photographs of Piezometer.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
1	Photograph of Piezometer	Photographs of Piezometer.pdf	Download	View	05 Feb 2022													
6	Number of Tubewells Borewales as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Borewell Details</td> <td>Monthwise flow meter data.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Borewell Details	Monthwise flow meter data.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
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8	Quantum of Groundwater as per NOC	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>					Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.					
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
No Records Exist.																		
9	Recharge through ponds	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td colspan="6">No Records Exist.</td> </tr> </tbody> </table>					Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	No Records Exist.					
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No Records Exist.																		
10	Recycle and reuse of water	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Water Balance</td> <td>Water Balance_Mahou India.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	Water Balance	Water Balance_Mahou India.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
1	Water Balance	Water Balance_Mahou India.pdf	Download	View	05 Feb 2022													
11	RWH and AR structures implemented	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>RWH Photographs</td> <td>Photographs of RWH.pdf</td> <td>Download</td> <td>View</td> <td>05 Feb 2022</td> </tr> </tbody> </table>	Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date	1	RWH Photographs	Photographs of RWH.pdf	Download	View	05 Feb 2022				
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													
1	RWH Photographs	Photographs of RWH.pdf	Download	View	05 Feb 2022													
12	Submission of Compliance report to the Region	<table border="1"> <thead> <tr> <th>Sr.No.</th> <th>Attachment Name</th> <th>File Name</th> <th>Download File</th> <th>View File</th> <th>Submitted Date</th> </tr> </thead> <tbody> </tbody> </table>					Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date						
Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date													

No Records Exist.

101

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
13	Water conservation measures				
No Records Exist.					
14	Water Security Plan of villages				
No Records Exist.					
15	Well monitored around the plant premises				
No Records Exist.					
16	Wells fitted with water meter and its Record				
1	Flow Meter Data	Monthwise flow meter data.pdf	Download	View	05 Feb 2022

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Receipt (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Bhartkosh Receipt	Transaction Receipt-Application Fee.pdf	Download	View	05 Feb 2022

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Application with stamp and signature	Application with stamp and sign.pdf	Download	View	05 Feb 2022

11). Affidavit of Compliance of NOC Condition:

No Attachment Found !

12). Water Audit Report:

No Attachment Found !

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Water Denial	Water Denial Letter.pdf	Download	View	05 Feb 2022

14). MSME certificate in case of MSME:

No Attachment Found !

15). Bharatkosh receipt/Copy of Demand Draft (Abstraction Charges)

No Attachment Found !

16)). Penalty :

No Attachment Found !

V). Additional Documents :

No Attachment Found !

No Records Exist in Official Document.

Vj). IAR Modeling :

Application Submitted By:	Harparindia
Application Submitted On:	19/02/2022
Application Modified By PP On:	19/02/2022
Associated User:	Harparindia



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु खेद पत्र)

Regret Letter for Ground Water Withdrawal

Project Name:	M/s Arian Breweries And Distilleries Ltd		
Project Address:	M/s Arian Breweries And Distilleries Ltd, Chopanki Industrial Area,		
Town:	Bhiwadi	Block:	Tijara
District:	Alwar	State:	Rajasthan
Communication Address:	Mahou India Pvt Ltd (formally Arian Breweries And Distilleries Ltd), Tijara, Alwar, Rajasthan - 301019		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. Application No.:	21-4/53/RJ/IND/2006	2. Category:	Over Exploited
3. Project Status:	Existing Ground Water	(GWRE 2020)	

Sir,

Please refer to your above mentioned Application (Renewal of CGWA/NOC/IND/ORIG/2010/0815 for Application no.21-4/53/RJ/IND/2006 M/s M/S ARIAN BREWERIES AND DISTILLERIES LTD).The Application is here by, rejected because of non fulfillment of the criteria /documents as per CGWA Guideline, 2020 despite repeated reminders.Further, this is to inform that withdrawal of ground by the firm without valid NOC will be treated as illegal and the firm shall be liable for penal action as per **Notified Guidelines, 2020 (S.O. 3289(E))**.

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: AOWestR

Previous Login Date Time: 31/08/2024 13:06:26 PM , IP Address: 10.50.16.158

[Logout](#)

Renewal - Application for Permission to Abstract Ground Water for Industrial Use

Application Number :	First Application	Final Evaluation	Final Screening Committee	Regret Letter			Payment Details	Additional Attachment	NOC Process and Disburse Attachment
21-4/206/RJ/IND/2007									
Old Application Number :									
21-4(206)/WR/CGWA/2007									
Applied For Renewal :									
1st									

Application Code :	66048
PAN Number :	
GST Number :	

1. General Information:	
Water Quality Type: *	Fresh Water
Application Type Category/ Type of Application: *	Breweries
(i) Name of Industry: *	M/S WINSOME BREWERIES
Is Renew Applied: *	NotDefined
Is Renewd: *	NotDefined

(ii) Location Details of the Industrial Unit	
Address Line 1: *	M/S WINSOME BREWERIES
Address Line 2:	
Address Line 3:	
State: *	RAJASTHAN
District: *	ALWAR
Sub-District: *	TIJARA
Village/Town: *	Sare Khurd
Area Type: *	Non-Notified
Area Type Category: *	Over Exploited
Whether industry is MSME: *	Yes (Micro)

(iii) Communication Address	
Address Line 1: *	S-521 GREATER KAILASH PART II
Address Line 2:	
Address Line 3:	
State: *	DELHI
District: *	SOUTH
Sub-District:	
Pincode: *	110048
Phone Number with Area Code:	
Mobile Number: *	91-9810116337
Fax Number:	
E-Mail: *	sbagrodi@gmail.com

(iv) Details of Existing NOC Issued by CGWA	
NOC Letter No:	CGWA/NOC/IND/ORIG/2010/2053

Date of Issuance:	19/11/2010
Validity Start Date:	19/11/2010
Validity End Date:	31/12/2017
Reason for not applying for renewal before expiry of NOC validity:	Applied offline with receipt on 28/12/2017, our renewal application available in offline mode then
Purpose of Renewal Application:	Existing Ground Water

2. Details of Water Requirement (Fresh/Saline/Brackish and Recycled Water Usage):

(i) Total Water Requirement (a+b+c+d) (m³/day)			
	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m³/day)			
a) Ground Water Requirement (m ³ /day): *	950.00	0.00	950.00 Ground Water Number Of Operation Days 0 Ground Water Years Total 0.00
b). Surface Water Available (Canal, River, Ponds etc.) (m ³ /day): *	0.00	0.00	0.00
c). Water Supply from Any Agency (m ³ /day): *	0.00	0.00	0.00
Total Fresh Water Requirement : (a+b+c) (m³/day)	950.00	0.00	950.00
d). Recycled Water Usage (m ³ /day):	600.00	0.00	600.00
Total Water Requirement (a+b+c+d) (m³/day):	1550.00	0.00	1550.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Additional Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	940.00	0.00	940.00	300	282000.00
Domestic	10.00	0.00	10.00	300	3000.00
Greenbelt Development /Environment Maintenance	600.00	0.00	600.00	300	180000.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	1550.00	0.00	1550.00		465000.00

(iii) Details of Water Availability from ETP / STP for Recycle / Reuse usage:

	Existing			Additional			Total	
	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	No. Of Days	(m ³ /year)	(m ³ /day)	(m ³ /year)
Effluent / Sewerage generated and treated in ETP / STP:	600.00	300	180000.00				600.00	180000.00
Availability treated Effluent / Sewerage for usage:	600.00	300	180000.00				600.00	180000.00
Effluent / Sewerage discharge after treatment:	0.00	0	0.00				0.00	0.00

Available treated effluent usage: Total quantity same as 2 i (d) and 2 iii (b) above

Reuse / Recycle Usage Activity	Existing Use (m ³ /day)	Additional Availability (m ³ /day)	Total Use + Availability (m ³ /day)
Industrial Activity	0.00	0.00	0.00
Domestic	0.00	0.00	0.00
Greenbelt development	600.00	0.00	600.00
Other Use	0.00	0.00	0.00
Total	600.00	0.00	600.00

3 (a). Groundwater Abstraction Structure- Existing

Number of Existing Structures: *	3
----------------------------------	---

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
------	------------------------	----------------------	---------------	---------------	--	----------------------------------	-----------------------	-----------------------	-------------------	---------------------	---------------------------------	--	-----------------------

1	Borewell	1993	60.00	225	10.00	25.00	12	300	105	Submersible Pump	7.50	Yes	Yes	CGWA letter No. 21-4(206)/WR/CGWA/2007-2568 NOC No. CGWA/NOC/IND/ORIG/2010/2053
2	Borewell	1993	60.00	225	10.00	25.00	12	300		Submersible Pump	7.50	Yes	Yes	CGWA letter No. 21-4(206)/WR/CGWA/2007-2568 NOC No. CGWA/NOC/IND/ORIG/2010/2053
3	Borewell	1993	60.00	225	10.00	25.00	12	300		Submersible Pump	7.50	Yes	Yes	CGWA letter No. 21-4(206)/WR/CGWA/2007-2568 NOC No. CGWA/NOC/IND/ORIG/2010/2053

3 (b). Groundwater Abstraction Structure- Additional

Number of Additional Structures: * 0

SNo.	Type of Structure Name	Year of Construction	Depth (Meter)	Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours/Day	Operational Days/Year	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission/ Registered with CGWA	If so Details Thereof
No Records exist in Groundwater Abstraction Structure- Additional.													

4 (a). Compliance to the Conditions prescribed in the NOC

Sr.No.	Conditions given in NOC	Compliance Conditions Applicable	Status of compliance
1	Area Specific Plantation	NotApplicable	Adequate plantation has been done in the area.
2	Domestic Water School Sanitation	NotApplicable	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
4	Maintenance of recharge structures	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
5	Number of Pizometers as per NOC and Water Level Record	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
6	Number of Tubewells Borewales as per NOC	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
8	Quantum of Groundwater as per NOC	Yes	Complied. Our groundwater abstraction is very little and it is far below 950 cum/day as our plant is closed from April 2018 till date, except for few months of limited production.
9	Recharge through ponds	NotApplicable	Rainwater harvesting ponds have been adopted by us in nearby villages.
10	Recycle and reuse of water	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
11	RWH and AR structures implemented	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
12	Submission of Compliance report to the Region	Yes	Complied herewith.
13	Water conservation measures	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
14	Water Security Plan of villages	NotApplicable	
15	Well monitored around the plant premises	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.
16	Wells fitted with water meter and its Record	Yes	Complied. Details enclosed in Impact Assessment Report, Annexures-Impact Assessment Report and Water Audit Report.

4 (b). Compliance to the Conditions prescribed in the NOC - Other

Sr.No.	Conditions given in NOC	Status of compliance
No Records Exist.		

5. Groundwater Availability Report (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around 5km of the Areas) Applicable only in the Expansion Programme of the Project. (\$)

Details:

6. Details of Rrainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. (\$)

Details:

Processing Fee:	
Bharat Kosh Transaction Ref. No:	2303220025779
Bharat Kosh Transaction Date:	23/03/2022

INDUSTRIAL USE- NOC Condition

NOC Condition-I have read and understood, I agreed.

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to

**Regional Director Central Ground Water Board Western Region,
 6-A,
 Jhalana Doongri,
 JAIPUR, RAJASTHAN - 302004**

3. Incomplete application will be summarily rejected.

4. Processing Fee: Rs. 5000.00/- (Rupees Five Thousand Only)

Filled By EO:							
Processing Fee Submitted :	<table border="1"> <tr> <td>Yes</td> <td>Bharatkosh Details:</td> </tr> <tr> <td></td> <td>Bharat Kosh Transaction Ref. No:- 2303220025779</td> </tr> <tr> <td></td> <td>Bharat Kosh Transaction Dated: 23/03/2022</td> </tr> </table>	Yes	Bharatkosh Details:		Bharat Kosh Transaction Ref. No:- 2303220025779		Bharat Kosh Transaction Dated: 23/03/2022
Yes	Bharatkosh Details:						
	Bharat Kosh Transaction Ref. No:- 2303220025779						
	Bharat Kosh Transaction Dated: 23/03/2022						

5. Hard copy of application required: No

6. Ground Water Charges / Quality	Ground Water Quality Approved	Fresh Water
	Ground Water Charge Required:	Yes
	Ground Water Charge Recieve:	No (Ground water restoration charges)
	Ground Water Charge Amount:	2850000.00
	Ground Water Area Amount:	
	Ground Water Charge Type:	<input checked="" type="radio"/> Fresh Water <input type="radio"/> Saline/ Brackish <input type="radio"/> Saline-Rann of Kachch

Ground Water Charge				
SN	Amount	Recieved	Due Date	Recieved Amount
1	4625700.00	No	20/04/2023	0.00

Ground Water Arrear				
SN	Amount	Recieved	Due Date	Recieved Amount
1	24300.00	No	20/04/2023	0.00

(7) Environment Compensation Required: No

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Operational Days	Total Quantum	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.										

(8) Penalty for non Compliance of NOC conditions Required: No

Penalty SN	Remark	PenaltyReceived	107	Penalty Amount	Correction Amount
1		No		10000.00	0.00

Scanned copy of signature and seal document should be attached at prescribed place before submission of application.

Attached Files

1). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (iv)) No Attachment Found !

2). Existing NOC : (Refer: 1 (iv))

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	CGWA NOC	CGWA NOC.pdf	Download	View	17 Mar 2022

3). Groundwater Availability Report : (Refer: 5) No Attachment Found !

4). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 6) No Attachment Found !

5). Authorization: No Attachment Found !

6). Extra Attachment :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Impact Assessment Report	Impact Assessment Report.pdf	Download	View	19 Mar 2022
2	Annexures-Impact Assessment Report	Annexures- Impact Assessment Report.pdf	Download	View	23 Mar 2022
3	WBL MSME CERTIFICATE	WBL MSME CERTIFICATE.pdf	Download	View	29 Mar 2022

Impact AssementReport for OCS areas by accredited consultants: No Attachment Found !

7). Compliance Report: (Refer: 4(a)) No Attachment Found !

8). Compliance Report - Other : (Refer: 4(b))

Sr.No.	Conditions given in NOC	Attachments
No Records Exist.		

9). Bharat Kosh Reciept (Processing Fee) :

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	Transaction Receipt	Transaction Receipt.pdf	Download	View	23 Mar 2022

10). Application with Signature and Seal:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	APPLICATION	APPLICATION FOR RENEWAL OF NOC.pdf	Download	View	17 Mar 2022

11). Affidavit of Compliance of NOC Condition: No Attachment Found !

12). Water Audit Report:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	WATER AUDIT REPORT	Water Audit Report.pdf	Download	View	17 Mar 2022

13). Source Water Non-availability Certificate:

Sr.No.	Attachment Name	File Name	Download File	View File	Submitted Date
1	WATER NON-AVAILABILITY CERTIFICATE AFFIDAVIT	WATER NON-AVAILABILITY CERTIFICATE AFFIDAVIT.pdf	Download	View	17 Mar 2022

14). MSME certificate in case of MSME: No Attachment Found !

15). Bharatkosh reciept/Copy of Demand Draft (Abstraction Charges) No Attachment Found !

16). Penalty : No Attachment Found !

V). Additional Documents : No Attachment Found !

No Records Exist in Official Document.

Vi). IAR Modeling :

Application Submitted By:	sbagrodia
Application Submitted On:	29/03/2022
Application Modified By PP On:	29/03/2022
Associated User:	sbagrodia

108



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु खेद पत्र)
Regret Letter for Ground Water Withdrawal

Project Name:	M/s Winsome Breweries		
Project Address:	M/s Winsome Breweries		
Village:	Sare Khurd	Block:	Tijara
District:	Alwar	State:	Rajasthan
Communication Address:	S-521 Greater Kailash Part li, , South, Delhi - 110048		
Address of CGWB Regional Office :	Central Ground Water Board Western Region, 6-a, Jhalana Doongri, Jaipur, Rajasthan - 302004		

1. Application No.:	21-4/206/RJ/IND/2007	2. Category: (GWRE 2020)	Over Exploited
3. Project Status:	Existing Ground Water	3. Date of Issuance	10/05/2023

Sir,

- Please refer to your above mentioned Application (Renewal of CGWA/NOC/IND/ORIG/2010/2053 for Application no.21-4/206/RJ/IND/2007 M/s M/S WINSOME BREWERIES).The Application is here by, **REJECTED** because of non fulfillment of the criteria /documents as per CGWA Guideline, 2020 despite repeated reminders.Further, this is to inform that withdrawal of ground by the firm without valid NOC will be treated as illegal and the firm shall be liable for penal action as per **Notified Guidelines, 2020 (S.O. 3289(E))**.
- The application can be revived within 60 days from the date of rejection after removing the reason(s) for rejection. In this regard, please refer to the to Public Notice No. 8/2022, dated 13.10.2022 and corrigendum dated 03.11.2022 thereof.
- In case of rejection of **fresh/ new application**, failure to remove reasons for rejection and revive the application within 60 days will result in permanent rejection of application and Project proponent shall have to apply afresh. Groundwater extraction in such case shall be considered illegal and EC/ Penalty shall be applicable as per Public Notice dated 03.11.2022.
- In case of rejection of **renewal application**, failure to remove reasons for rejection and revive the application within 60 days will result in permanent rejection of application and Project proponent shall have to apply afresh for renewal. Groundwater extraction in such case shall be considered illegal **with effect from the next day** of validity end of earlier NOC and EC/ Penalty shall be applicable accordingly.

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



Government of India

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूजल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना इंगरी, जयपुर
टेलीफोन: 0141-2715632, 2706338

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/राजस्थान-2024- 382.

दिनांक: 12 1 AUG 2024

सेवामें

M/S Rajasthan State Ganganagar Sugar Mills Limited,
Village- Madriralaya, Matasya Ind. Area,
Alwar, Rajasthan 301030

विषय :- अनापत्ति प्रमाण पत्र हेतु आवेदन बाबत।

संदर्भ पत्र क्रमांक:-आरएसजीएसएम/2024-25/207 दिनांक 10.07.2024 के पत्र के संदर्भ

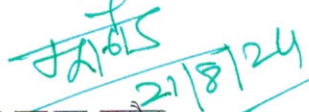
महोदय,

उपरोक्त विषयान्तर्गत लेख है कि आपके द्वारा प्राप्त पत्र के तहत राजस्थान राज्य गंगानगर शुगर मिल्स लिमिटेड एमआईए अलवर द्वारा मदिरा भराई का कार्य किया जाता है जिस हेतु इकाई द्वारा पानी का उपयोग रीको द्वारा स्थानीय सप्लाई द्वारा लिया जाता है उसका प्रमाणित दस्तावेज़ तथा राजस्थान राज्य प्रदूषण नियंत्रण मण्डल द्वारा 22000 बल्क लीटर प्रतिदिन मदिरा उत्पादन का सीटीओ प्रदान किया गया है तो 22000 बल्क लीटर प्रतिदिन पानी की पूर्ति का प्रमाणित दस्तावेज़ केंद्रीय भूजल प्राधिकरण, जयपुर को ईमेल/ पत्र द्वारा भेजे। यदि ट्यूबवेल/बोरवेल से भूजल निकासी कर रहे हो तो निम्न दिशानिर्देशों के तहत केंद्रीय भूजल प्राधिकरण से अनापत्ति प्रमाण पत्र लेने की आवश्यकता है।

केंद्रीय भूजल प्राधिकरण ने दिनांक 24 सितंबर 2020 की अधिसूचना संख्या 3289 (ई) और संशोधन दिनांक 29 मार्च 2023 के तहत "भारत में भूजल निकासी को नियंत्रित और विनियमित करने के लिए दिशानिर्देश" जारी किए हैं, जिसमें "सभी नए/मौजूदा उद्योग, विस्तार चाहने वाले उद्योग (Industry), बुनियादी ढांचा परियोजनाएं (Infrastructure Projects) और खनन परियोजनाएं (Mining Projects) भूजल निकासी करती हैं, जिनको दिशानिर्देशों के पैरा 1.0 के तहत विशेष रूप से छूट नहीं दी गयी है, को सभी को केंद्रीय भूजल प्राधिकरण से अनापत्ति प्रमाण पत्र लेने की आवश्यकता है। अधिक जानकारी और आवेदन के लिए कृपया www.cgwa-noc.gov.in पर लॉग इन करें।

एतद्वारा आपको इस पत्र की प्राप्ति के 7 दिनों के भीतर अपनी प्रतिक्रिया सभी आवश्यक दस्तावेजों के साथ ईमेल cgwawr1@gmail.com के माध्यम से प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 के अंतर्गत भूजल की अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपकी परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत करने में विफलता को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।

भवदीय


(इं. एम. एस. राठौड़)
क्षेत्रीय निदेशक

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. केंद्रीय भूजल प्राधिकरण, जामनगर हाउस, नई दिल्ली

" जल उपभोग विपत्र "

राज. स्टेट इण्डस्ट्रीयल डवलपमेंट एण्ड इन्वेस्टमेंट कार्पोरेशन लि.

प्लान नं.	Alwar	प्लान नं.	Alwar	अंतिम भुगतान तिथि	
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	07-Jul-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024
क. नं.	638 / 120610005	प्लान पार	June 2024/July 2024	भुगतान पारपत्र	06-Aug-2024

अंतिम भुगतान तिथि के पश्चात भुगतान करने वाले उपभोक्ताओं में 10% विलम्ब भुगतान परचार्ज 2 माह की विलम्ब अवधि तक वसूल किया जाएगा तथा 2 माह पश्चात विल गति में विलम्ब भुगतान परचार्ज लाइन पर कल गति का 15% की दर से वसूल गति में लायेंगे।

- 1 नियम में पर त्वरित करने समय विपत्र क्रमांक व खाता संख्या को चिहण देना आवश्यक है।
- 2 यदि विल की प्रतिलिपि या कोई मन्त्र हो तो भुगतान "प्रतिवादिन" निर्धारित अवधि तक करना अनिवार्य है।
- 3 विल का भुगतान निश्चित तिथि तक प्राप्त न होने की वशा में बिना किसी पूर्व सूचना के, निगम को जल सम्बन्ध कार्टन का पूर्ण अधिकार होगा।
- 4 विचरितन विल सम्बन्ध को अग्रिम गयी एवं निगम द्वारा निर्धारित पुनः जल सम्बन्ध शुल्क जमा करवाने के पश्चात ही जारी जा सकेगा।
- 5 यदि 2 माह तक मीटर अवरुद्ध या बंद रहता है तो निगम को सूचित करें।
- 6 निगम को विवरण लाइन में मीटर नक पाइप लाइन, मरिस लाइन के गड़गड़ाव की पूर्ण विभिन्नता उपभोक्ता की है, इसमें किसी प्रकार की छरावी टूट फूट पर एवं लाइन में व्यवधान होने पर उपभोक्ता को स्वयं अपने जल पर टैंक कायाना होगा। इसमें लीकेंज होने पर आपका जल सम्बन्ध कार्टा जा सकता है।
- 7 यदि चार टैंक से हो या अन्य किसी माध्यम से, जल का उपभोग अवधि है।

" जल है जीवन का अनमोल रतन, इसे बचाने का करो जतन "

" जल है तो कल है, जल बचाए जीवन बचाए "

पठन संभव न होने पर चिन्हों का संक्षेपण

मीटर बंद	MS	मीटर स्थिति	डायल अपठनीय
बिना मीटर सम्बन्ध	DC	मनह में नीचे	कांच में पानी
पूर्वानुसार गैरिडिंग	SR	गंदगी युक्त स्थल	कांच में गंदगी
बंद ट्रां	DL	ढीली मुड़िया	मंद अक्षर
रिक्त गृह	NL	मीटर में छेड़ छाड़	नया मीटर
			WC
			DD
			FD
			NM

राज. स्टेट इण्डस्ट्रीयल डवलपमेंट एण्ड इन्वेस्टमेंट कार्पोरेशन लि.

प्लान नं.	Alwar	प्लान नं.	Alwar	अंतिम भुगतान तिथि	
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024
क. नं.	638 / 120610005	प्लान पार	July 2024	भुगतान पारपत्र	16-Aug-2024

RMAR



RAJASTHAN STATE GANGANAGAR SUGAR MILLS LTD

Regd. Office: 3th Floor, Center of Excellence For Revenue Research & Analytic Facilitation, Near Arana, Bhawan Jhalana Doongri, Jaipur (Rajasthan) - 302004

REDUCTION CENTER:- E-617 M.I.A. ALWAR-301030

Phone No. : 0144-2881914; Email:- alwarre.rsgsm@rajasthan.gov.in

GSTIN No. 08AAACR8906R2ZM, CTN: U15421RJ1945SGC 000285

क्रमांक: आरएसजीएसएम/2024-25/265

दिनांक: 23.08.2024

श्रीमान क्षेत्रीय निदेशक महोदय,
केन्द्रीय भूजल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना डूंगरी, जयपुर।

विषय:- अनापत्ति प्रमाण पत्र के संबंध में।

प्रसंग:- श्रीमान का पत्र क्रमांक सीजीडब्ल्यूए/डब्ल्यूआर/राजस्थान-2024-382 दिनांक 21.08.2024 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के क्रम में निवेदन है कि श्रीमान से प्राप्त पत्र के अनुसार अनापत्ति प्रमाण पत्र हेतु प्रमाणित दस्तावेज चाहे गये हैं। श्रीमान जी को पूर्व पत्र में संस्थान द्वारा बताया गया है कि राजस्थान राज्य गंगानगर शुगर मिल्स लिमिटेड एम.आई.ए. अलवर द्वारा ट्यूबवेल/बोरवेल से भूजल की निकासी नहीं कर रहे हैं। मदिरा निर्माण में रीको द्वारा सप्लाई पानी उपयोग में लिया जा रहा है, जिसके प्रमाणित बिल की प्रति पत्र के साथ संलग्न कर श्रीमान की सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

सधन्यवाद।

संलग्न:- उपरोक्तानुसार।

भवदीय

प्रभारी

राज. स्टेट गंगानगर शुगर मिल्स लि
मदिरालय अलवर

दिनांक:- 23.08.2024

क्रमांक: आरएसजीएसएम/2024-25/

प्रतिलिपि निम्न की सेवा में सूचनार्थ सादर प्रेषित है:-

1. श्रीमान महाप्रबंधक महोदय, आरएसजीएसएम मुख्यालय जयपुर।
2. श्रीमान उप-महाप्रबंधक (उ0 एवं वि0) आरएसजीएसएम मुख्यालय जयपुर।
3. श्रीमान उप-महाप्रबंधक (क्रय) आरएसजीएसएम मुख्यालय जयपुर।

भवदीय

प्रभारी

राज. स्टेट गंगानगर शुगर मिल्स लि
मदिरालय अलवर

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूमि जल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना इंगरी, जयपुर
टेलीफोन: 0141-2715638, 2706338

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website.: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024-263.

दिनांक: 07 JUL 2024

कारण बताओ नोटिस

केंद्र सरकार ने पर्यावरण और वन मंत्रालय के 38 (अ), दिनांक 14 जनवरी, 1997 के तहत भारत सरकार की अधिसूचना के तहत केंद्रीय भूजल प्राधिकरण (इसके बाद प्राधिकरण के रूप में संदर्भित), जिसके बाद अधिसूचना संख्या का.आ. 1124(ई) दिनांक 6 नवंबर, 2000 और का.आ. 1121 (ई) दिनांक 13 मई, 2010 को पूरे भारत में भूजल विकास और प्रबंधन के विनियमन और नियंत्रण के उद्देश्य से और आवश्यक नियामक निर्देश जारी करने के लिए का गठन किया था।

भूजल दोहन के अनापत्ति प्रमाण पत्र के संदर्भ में आपका आवेदन संख्या - 21-4/15499/RJ/IND/2021 जो कि वांछित दस्तावेज/भूजल शुल्क/जुर्माना/पर्यावरण मुआवजा जमा नहीं करने अथवा केन्द्रीय भूजल प्राधिकरण द्वारा किये गए स्पष्टीकरण की सही जानकारी देने के अभाव में निरस्त कर दिया गया था।

आपको निर्देशित किया जाता है कि भूजल दोहन के अनापत्ति प्रमाण पत्र हेतु केन्द्रीय भूजल प्राधिकरण के ऑनलाइन पोर्टल (cgwa-noc.gov.in) द्वारा पुनः आवेदन करें अन्यथा आप पर कानूनी कार्रवाई के लिये स्वयं उत्तरदायी होंगे, जिसके अंतर्गत भूजल दोहन संरचना का सील किया जाना एवं भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा दिनांक 24.09.2020 को अधिसूचित दिशानिर्देश संख्या S.O. 3289(E) के अनुसार भूजल की अवैध निकासी के लिए पर्यावरणीय क्षतिपूर्ति का मुआवजा देना शामिल है।

केन्द्रीय भूजल प्राधिकरण में प्राप्त आवेदनों पर दिनांक 24.09.2020 को जारी दिशानिर्देशों और इस संबंध में समय समय पर जारी सार्वजनिक सूचना के अनुसार कार्रवाई की जाएगी। आवेदनकर्ता को अधिसूचित दिशानिर्देशों के अनुसार, दिनांक 24.09.2020 से भूजल दोहन/जुर्माना/पर्यावरण मुआवजा का भुगतान करना होगा।

एतद्वारा आपको इस नोटिस की प्राप्ति के 07 दिनों के भीतर अपनी प्रतिक्रिया प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 भूजल के अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपके उद्योग/परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत नहीं करने को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।



(ई. एम. एस. राठौड़)
क्षेत्रीय निदेशक

सेवामें

M/S HINDUSTAN SPIRITS LTD.
VILLAGE- PANIYALA, TEHSIL- KOTPUTLI
DISTRICT JAIPUR, RAJASTHAN-303108

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, जयपुर
2. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, जयपुर
3. केंद्रीय भू जल प्राधिकरण, जामनगर हाउस, नई दिल्ली



जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूमि जल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना इंगरी, जयपुर
टेलीफोन: 0141-2715638, 2706338

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website.: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024- 264

दिनांक: 07 JUL 2024

कारण बताओ नोटिस

केंद्र सरकार ने पर्यावरण और वन मंत्रालय के 38 (अ), दिनांक 14 जनवरी, 1997 के तहत भारत सरकार की अधिसूचना के तहत केंद्रीय भूजल प्राधिकरण (इसके बाद प्राधिकरण के रूप में संदर्भित), जिसके बाद अधिसूचना संख्या का.आ. 1124(ई) दिनांक 6 नवंबर, 2000 और का.आ. 1121 (ई) दिनांक 13 मई, 2010 को पूरे भारत में भूजल विकास और प्रबंधन के विनियमन और नियंत्रण के उद्देश्य से और आवश्यक नियामक निर्देश जारी करने के लिए का गठन किया था।

भूजल दोहन के अनापत्ति प्रमाण पत्र के संदर्भ में आपका आवेदन संख्या - 21-4/53/RJ/IND/2006 जो कि बांछित दस्तावेज/भूजल शुल्क/जुर्माना/पर्यावरण मुआवजा जमा नहीं करने अथवा केन्द्रीय भूजल प्राधिकरण द्वारा किये गए स्पष्टीकरण की सही जानकारी देने के अभाव में निरस्त कर दिया गया था।

जिसके सम्बंध में आपको दिनांक 28.03.2024 व 16.05.2024 को कारण बताओ नोटिस जारी किया गया था जिसके सम्बंध में अभी तक आपकी तरफ से इस कार्यालय को कोई प्रतिक्रिया प्राप्त नहीं हुई है।

आपको निर्देशित किया जाता है कि भूजल दोहन के अनापत्ति प्रमाण पत्र हेतु केन्द्रीय भूजल प्राधिकरण के ऑनलाइन पोर्टल (cgwa-noc.gov.in) द्वारा पुनः आवेदन करें अन्यथा आप पर कानूनी कार्रवाई के लिये स्वयं उत्तरदायी होंगे, जिसके अंतर्गत भूजल दोहन संरचना का सील किया जाना एवं भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा दिनांक 24.09.2020 को अधिसूचित दिशानिर्देश संख्या S.O. 3289(E) के अनुसार भूजल की अवैध निकासी के लिए पर्यावरणीय क्षतिपूर्ति का मुआवजा देना शामिल है।

केन्द्रीय भूजल प्राधिकरण मे प्राप्त आवेदनों पर दिनांक 24.09.2020 को जारी दिशानिर्देशों और इस संबंध में समय समय पर जारी सार्वजनिक सूचना के अनुसार कार्रवाई की जाएगी। आवेदनकर्ता को अधिसूचित दिशानिर्देशों के अनुसार, दिनांक 24.09.2020 से भूजल दोहन/जुर्माना/पर्यावरण मुआवजा का भुगतान करना होगा।

एतद्वारा आपको इस नोटिस की प्राप्ति के 07 दिनों के भीतर अपनी प्रतिक्रिया प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 भूजल के अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपके उद्योग/परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत नहीं करने को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।

(ई. एम.एस. राठौड़)
क्षेत्रीय निदेशक

सेवामें

M/S ARIAN BREWERIES AND DISTILLERIES LTD
Mahou India Pvt Ltd (Formally Arian Breweries And Distilleries Ltd)
1038 A, CHOPANKI INDUSTRIAL AREA
DISTRICT - ALWAR, RAJASTHAN- 301019

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, अलवर
2. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, अलवर
3. केंद्रीय भूजल प्राधिकरण, जामनगर हाउस, नई दिल्ली



Government of India

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूमि जल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना डूंगरी, जयपुर
टेलीफोन: 0141-2715638, 2706338

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website.: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024- 265.

दिनांक: 07 JUL 2024

कारण बताओ नोटिस

जबकि प्राधिकरण ने 24 सितंबर, 2020 की अधिसूचना संख्या 3289 (ई) के माध्यम से 'भारत में भूजल निष्कर्षण को नियंत्रित और विनियमित करने के लिए दिशानिर्देश' जारी किए हैं, जिसमें धारा 11 (i) में प्रावधान है कि "आवेदक को अनापत्ति प्रमाण पत्र के नवीनीकरण के लिए इसकी वैधता समाप्त होने से कम से कम 90 दिन पहले आवेदन करना होगा।"

और जबकि, उक्त दिशानिर्देश धारा 11 (vii) के तहत आगे प्रदान करते हैं कि "यदि प्रस्तावक अनापत्ति प्रमाण पत्र की समाप्ति की तारीख से 90 दिन के भीतर नवीनीकरण के लिए आवेदन करने में विफल रहता है, तो प्रस्तावक अनापत्ति प्रमाणपत्र की समाप्ति की तारीख से सक्षम प्राधिकारी द्वारा अनापत्ति प्रमाणपत्र के नवीनीकरण तक की अवधि के लिए पर्यावरणीय मुआवजे का भुगतान करने के लिए उत्तरदायी होगा।"

और जबकि, प्राधिकरण के संज्ञान में यह आया है कि आपकी आवेदन संख्या (21-4/68/RJ/IND/2006 दिनांक- 21/11/2019) को समाप्त हो गई है। प्रक्रिया आपके उद्योग/परियोजना द्वारा भूजल निकासी के लिए अनापत्ति प्रमाण पत्र का नवीनीकरण अतिदेय है और प्रस्तावक निर्धारित समय के भीतर नवीनीकरण के लिए आवेदन करने में विफल रहा है।

अब इसलिए, ऊपर उल्लिखित गैर-अनुपालन को ध्यान में रखते हुए पर्यावरण (संरक्षण) अधिनियम, 1986 के धारा 5 के तहत निहित शक्तियों का प्रयोग करते हुए और राजपत्र अधिसूचना, एस.ओ. 3289(ई) दिनांक 24/9/2020, प्राधिकरण आपको यह कारण बताने का निर्देश देता है कि आपके उद्योग/परियोजना के खिलाफ कानून के अनुसार कानूनी कार्रवाई क्यों नहीं शुरू की जानी चाहिए जिसमें आपकी इकाई का बोरवेल को सील करना, निलंबन/बंद करना, और अनापत्ति प्रमाण पत्र की समाप्ति की तारीख से उसके नवीनीकरण तक की अवधि के लिए पर्यावरणीय मुआवजा लगाना शामिल हो सकता है।

आपको किसी भी स्थिति में इस नोटिस की प्राप्ति के 07 दिनों के भीतर अपना जवाब प्रस्तुत करने का अवसर दिया जाता है, अन्यथा आपके उद्योग/परियोजना के खिलाफ पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना एस.ओ. 3289(ई), दिनांक 24/9/2020 के प्रावधानों के तहत उचित कार्रवाई शुरू की जाएगी। भूजल की अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत न करने पर यह समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।

(ई. एम. एस. राठौड़)
क्षेत्रीय निदेशक

सेवा में

M/S ABINBEV INDIA LTD.
UNIT ROCHEES BREWERIES LTD. (FORMERLY SABMILLER INDIA LTD.)
NEEMRANA, ALWAR, RAJASTHAN

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, अलवर
2. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, अलवर
3. सदस्य सचिव, केंद्रीय भू जल प्राधिकरण, जामनगर हाउस, नई दिल्ली



Government of India

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूजल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना डूंगरी, जयपुर
टेलीफोन: 0141-2715632, 2706338

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website.: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024- 267.

दिनांक: 07 JUL 2024

कारण बताओ नोटिस

केंद्र सरकार ने पर्यावरण और वन मंत्रालय के 38 (अ), दिनांक 14 जनवरी, 1997 के तहत भारत सरकार की अधिसूचना के तहत केंद्रीय भूजल प्राधिकरण, जिसके बाद अधिसूचना संख्या का.आ. 1124(ई) दिनांक 6 नवंबर, 2000 और का.आ. 1121 (ई) दिनांक 13 मई, 2010 को पूरे भारत में भूजल विकास और प्रबंधन के विनियमन और नियंत्रण के उद्देश्य से और आवश्यक नियामक निर्देश जारी करने के लिए गठन किया गया था।

केंद्रीय भूजल प्राधिकरण ने दिनांक 24 सितंबर 2020 की अधिसूचना संख्या 3289 (ई) और संशोधन दिनांक 29 मार्च 2023 के तहत 'भारत में भूजल निकासी को नियंत्रित और विनियमित करने के लिए दिशानिर्देश' जारी किए हैं, जिसमें 'सभी नए/मौजूदा उद्योग, विस्तार चाहने वाले उद्योग (Industry), बुनियादी ढांचा परियोजनाएं (Infrastructure Projects) और खनन परियोजनाएं (Mining Projects) भूजल निकासी करती हैं, जिनको दिशानिर्देशों के पैरा 1.0 के तहत विशेष रूप से छूट नहीं दी गयी है, को सभी को केंद्रीय भूजल प्राधिकरण से अनापत्ति प्रमाण पत्र लेने की आवश्यकता है। अधिक जानकारी और आवेदन के लिए कृपया www.cgwa-noc.gov.in पर लॉग इन करें।

"पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 5 और राजपत्र अधिसूचना, का.आ. 3289(ई) दिनांक 24/9/2020 के अनुसार, प्राधिकरण आपको इसका कारण बताने का निर्देश देता है कि कानून के अनुसार आपके उद्योग/परियोजना के खिलाफ क्यों नहीं कानूनी कार्रवाई शुरू की जानी चाहिए जिसमें बोरवेल को सील करना, निलंबन/ आपकी इकाई को बंद करना, जुर्माना लगाना और/या पर्यावरण क्षतिपूर्ति की वसूली करना शामिल है।

एतद्वारा आपको इस नोटिस की प्राप्ति के 7 दिनों के भीतर अपनी प्रतिक्रिया सभी आवश्यक दस्तावेजों के साथ ईमेल cgwawr1@gmail.com के माध्यम से प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 के अंतर्गत भूजल की अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपकी परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत करने में विफलता को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।


(ई. एम. एस. राठौड़)
क्षेत्रीय निदेशक

सेवामें

M/S Rajasthan State Ganganagar Sugar Mills Limited,
Village- Madriralaya, Matasya Ind. Area,
Alwar, Rajasthan 301030

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, अलवर
2. सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, अलवर
3. केंद्रीय भूजल प्राधिकरण, जामनगर हाउस, नई दिल्ली



RAJASTHAN STATE GANGANAGAR SUGAR MILLS LTD

Regd. Office: 3th Floor, Center of Excellence For Revenue Research & Analytic Facilitation, Near Aranya
Bhawani Jhalani Doongri, Jaipur (Rajasthan) - 302004

REDUCTION CENTER:- E-617 M.I.A. ALWAR-301030

Phone No. : 0144-2881914; Email:- alwarre.rsgsm@rajasthan.gov.in

GSTIN No. 08AAACR8906R2ZM, CIN: U15421RJ194SSGC000285

क्रमांक:-आरएसजीएसएम/2024-25/ 207

दिनांक:- 10.07.2024

श्रीमान क्षेत्रीय निदेशक महोदय,
केन्द्रीय भूजल बोर्ड, पश्चिमी क्षेत्र
6A, आलाना डूंगरी, जयपुर।

विषय:- कारण बताओ नोटिस का प्रत्युत्तर बाबत।

प्रसंग:- आपका पत्र क्रमांक 267 दिनांक 01.07.2024 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि प्रारंभिक कारण बताओ नोटिस के सम्बन्ध में निवेदन है कि राजस्थान राज्य गंगानगर शुगर मिल्स लिमिटेड एम.आई.ए. अलवर द्वारा मदिरा भराई का कार्य किया जाता है जिस हेतु इकाई द्वारा पानी का उपयोग रीको द्वारा स्थानीय साप्लाई द्वारा लिया जाता है। इकाई को राजस्थान राज्य प्रदूषण नियंत्रण मण्डल द्वारा 22000 बल्क लीटर प्रतिदिन मदिरा उत्पादन का सी.टी.ओ. प्रदान किया गया है जिसकी पालना में इकाई द्वारा निर्धारित सी.टी.ओ. से अधिक उत्पादन कभी नहीं किया गया है। कारण बताओ नोटिस का प्रत्युत्तर श्रीमान की सेवा में सादर प्रेषित है।

भवदीय

[Handwritten Signature]
10.7.24

प्रभारी

राज. स्टेट गंगानगर शुगर मिल्स लि.
मदिरालय अलवर.



Regional Office Alwar
Rajasthan State Pollution Control Board
 D Block, Ambedkar Nagar, Alwar
 Phone: 0144-2730531 Fax: 0144-2730531



Registered

File No : F(Tech)/Alwar(Ramgarh)/550(1)/2013-2014/1460-1469

Order No: 2018-2019/Alwar/7078

Unit Id : 44801

Date: 19/03/2019

M/s Rajasthan State Ganganagar Sugar Mills Ltd.

E-617, MIA, Tehsil Ramgarh

District: Alwar

Sub: **Consent to Operate** under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981.

Your application for Consent to Operate dated 30/10/2018 and subsequent correspondence.

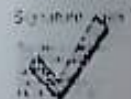
Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder **is hereby granted** for your Industry situated at E-617, MIA Tehsil Ramgarh District Alwar Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from 30/10/2018 to 30/09/2028.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity with Unit
BOTTLING OF LIQUOR	Product	22,000.00 LTRS/DAY

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:





Government of India

जल शक्ति मंत्रालय

जल संसाधन, नदी विकास और गंगा संरक्षण विभाग

केंद्रीय भूजल बोर्ड, पश्चिमी क्षेत्र

6A, झालाना इंगरी, जयपुर

टेलीफोन: 0141-2715632, 2706331

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024- 87

दिनांक: 28 MAR 2024

कारण बताओ नोटिस

केंद्र सरकार ने पर्यावरण और वन मंत्रालय के 38 (अ), दिनांक 14 जनवरी, 1997 के तहत भारत सरकार की अधिसूचना के तहत केंद्रीय भूजल प्राधिकरण (इसके बाद प्राधिकरण के रूप में संदर्भित), जिसके बाद अधिसूचना संख्या का.आ. 1124(ई) दिनांक 6 नवंबर, 2000 और का.आ. 1121 (ई) दिनांक 13 मई, 2010 को पूरे भारत में भूजल विकास और प्रबंधन के विनियमन और नियंत्रण के उद्देश्य से और आवश्यक नियामक निर्देश जारी करने के लिए का गठन किया था।

भूजल दोहन के अनापत्ति प्रमाण पत्र के संदर्भ में भूजल दोहन हेतु आपका आवेदन संख्या 21-4/53/RJ/IND/2006 जो कि वांछित दस्तावेज/भूजल शुल्क/जुर्माना/पर्यावरण मुआवजा जमा नहीं करने अथवा केन्द्रीय भूजल प्राधिकरण द्वारा किये गए स्पष्टीकरण की सही जानकारी देने के अभाव में निरस्त कर दिया गया था।

आपको निर्देशित किया जाता है कि भूजल दोहन के अनापत्ति प्रमाण पत्र हेतु केन्द्रीय भूजल प्राधिकरण के ऑनलाइन पोर्टल (cgwa-noc.gov.in) द्वारा पुनः आवेदन करें अन्यथा आप पर कानूनी कार्रवाई के लिये स्वयं उत्तरदायी होंगे, जिसके अंतर्गत भूजल दोहन संरचना का सील किया जाना एवं भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा दिनांक 24.09.2020 को अधिसूचित दिशानिर्देश संख्या S.O. 3289(E) के अनुसार भूजल की अवैध निकासी के लिए पर्यावरणीय क्षतिपूर्ति का मुआवजा देना शामिल है।

सार्वजनिक सूचना संख्या 08/2022 दिनांक 13/10/2022 और 03/11/2022 के बिंदु संख्या 5 के अनुसार "अस्वीकार किए गए आवेदन को 10000 रुपये के पुनः प्रवर्तन शुल्क का भुगतान करके 60 दिनों के अंदर सभी दस्तावेजों, भूजल शुल्क/जुर्माना/पर्यावरण क्षतिपूर्ति का मुआवजा (जिस कारण से आवेदन अस्वीकृत किया गया) के साथ पुनः प्रवर्तन किया जा सकता है।"

केन्द्रीय भूजल प्राधिकरण में प्राप्त आवेदनों पर दिनांक 24.09.2020 को जारी दिशानिर्देशों और इस संबंध में समय समय पर जारी सार्वजनिक सूचना के अनुसार कार्रवाई की जाएगी। आवेदनकर्ता को अधिसूचित दिशानिर्देशों के अनुसार, दिनांक 24.09.2020 से भूजल दोहन/जुर्माना/पर्यावरण मुआवजा का भुगतान करना होगा।

एतद्वारा आपको इस नोटिस की प्राप्ति के 15 दिनों के भीतर अपनी प्रतिक्रिया प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 भूजल के अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपके उद्योग/परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत नहीं करने को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।

28/3/24

(इं. एम. एस. राठौड़)

क्षेत्रीय निदेशक

सेवामें,

M/S ARIAN BREWERIES AND DISTILLERIES LTD

M/S ARIAN BREWERIES AND DISTILLERIES LTD, CHOPANKI INDUSTRIAL AREA,, TIJARA, ALWAR, RAJASTHAN

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, ALWAR
2. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, ALWAR
3. केंद्रीय भूजल प्राधिकरण, जामनगर हाउस, नई दिल्ली



सत्यमेव जयते
Government of India

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूजल बोर्ड, पश्चिमी क्षेत्र
6A, झालाना डूंगरी, जयपुर
टेलीफोन: 0141-2715632, 2706331

E-mail: cgwawr1@gmail.com, rdwr-cgwb@nic.in, Website.: www.cgwa-noc.gov.in

No. सीजीडब्ल्यूए/डब्ल्यूआर/कारणबताओनोटिस/2024- 81

दिनांक: 12 7 MAR 2024

कारण बताओ नोटिस

केंद्र सरकार ने पर्यावरण और वन मंत्रालय के 38 (अ), दिनांक 14 जनवरी, 1997 के तहत भारत सरकार की अधिसूचना के तहत केंद्रीय भूजल प्राधिकरण (इसके बाद प्राधिकरण के रूप में संदर्भित), जिसके बाद अधिसूचना संख्या का.आ. 1124(ई) दिनांक 6 नवंबर, 2000 और का.आ. 1121 (ई) दिनांक 13 मई, 2010 को पूरे भारत में भूजल विकास और प्रबंधन के विनियमन और नियंत्रण के उद्देश्य से और आवश्यक नियामक निर्देश जारी करने के लिए का गठन किया था।

भूजल दोहन के अनापत्ति प्रमाण पत्र के संदर्भ में भूजल दोहन हेतु आपका आवेदन संख्या 21-4/206/RJ/IND/2007 जो कि वांछित दस्तावेज/भूजल शुल्क/जुर्माना/पर्यावरण मुआवजा जमा नहीं करने अथवा केन्द्रीय भूजल प्राधिकरण द्वारा किये गए स्पष्टीकरण की सही जानकारी देने के अभाव में निरस्त कर दिया गया था।

आपको निर्देशित किया जाता है कि भूजल दोहन के अनापत्ति प्रमाण पत्र हेतु केन्द्रीय भूजल प्राधिकरण के ऑनलाइन पोर्टल (cgwa-noc.gov.in) द्वारा पुनः आवेदन करें अन्यथा आप पर कानूनी कार्रवाई के लिये स्वयं उत्तरदायी होंगे, जिसके अंतर्गत भूजल दोहन संरचना का सील किया जाना एवं भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा दिनांक 24.09.2020 को अधिसूचित दिशानिर्देश संख्या S.O. 3289(E) के अनुसार भूजल की अवैध निकासी के लिए पर्यावरणीय क्षतिपूर्ति का मुआवजा देना शामिल है।

सार्वजनिक सूचना संख्या 08/2022 दिनांक 13/10/2022 और 03/11/2022 के बिंदु संख्या 5 के अनुसार "अस्वीकार किए गए आवेदन को 10000 रुपये के पुनः प्रवर्तन शुल्क का भुगतान करके 60 दिनों के अंदर सभी दस्तावेजों, भूजल शुल्क/जुर्माना/पर्यावरण क्षतिपूर्ति का मुआवजा (जिस कारण से आवेदन अस्वीकृत किया गया) के साथ पुनः प्रवर्तन किया जा सकता है।"

केन्द्रीय भूजल प्राधिकरण में प्राप्त आवेदनों पर दिनांक 24.09.2020 को जारी दिशानिर्देशों और इस संबंध में समय समय पर जारी सार्वजनिक सूचना के अनुसार कार्रवाई की जाएगी। आवेदनकर्ता को अधिसूचित दिशानिर्देशों के अनुसार, दिनांक 24.09.2020 से भूजल दोहन/जुर्माना/पर्यावरण मुआवजा का भुगतान करना होगा।

एतद्वारा आपको इस नोटिस की प्राप्ति के 15 दिनों के भीतर अपनी प्रतिक्रिया प्रस्तुत करने का अवसर दिया जाता है, ऐसा न करने पर पर्यावरण (संरक्षण) अधिनियम, 1986 और राजपत्र अधिसूचना का.आ. 3289(ई), दिनांक 24/9/2020 भूजल के अवैध निकासी के लिए आपके अपने जोखिम, लागत और जिम्मेदारी पर आपके उद्योग/परियोजना के विरुद्ध कार्रवाई की जाएगी। कृपया ध्यान दें कि प्रतिक्रिया प्रस्तुत नहीं करने को समझा जाएगा कि आपको इस संबंध में कुछ नहीं कहना है।

सूचित
27/3/24
(इं. एम. एस. राठौड़)
क्षेत्रीय निदेशक

सेवामें,

M/S WINSOME BREWERIES

M/S WINSOME BREWERIES, TIJARA, ALWAR, RAJASTHAN

प्रतिलिपि सूचनार्थ और आवश्यक कार्रवाई हेतु:

1. जिला कलेक्टर, ALWAR
2. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, ALWAR
3. केंद्रीय भूजल प्राधिकरण, जामनगर हाउस, नई दिल्ली

File No. CGWA-NOCA/4/2020-CGWA
Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development & Ganga Rejuvenation
Central Ground Water Authority

Public Notice No.10/ 2022
New Delhi, Dated 03.11. 2022

Attention - Ground Water Users from these categories: Industrial/ Infrastructure/ Mining Projects/ Drinking & Domestic Use for Residential Apartments/ Group Housing Societies/ Government Water Supply Agencies in Urban Areas/ Bulk Water Suppliers/ Swimming Pool/ Sport Complex/ Govt Office Building, in the States/UTs of Assam, Arunachal Pradesh, Bihar, Chhattisgarh, Gujarat, Jharkhand, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Rajasthan, Sikkim, Tripura, Uttarakhand, Andaman and Nicobar Islands, Dadra & Nagar Haveli and Daman & Diu.

The deadline for submission of Groundwater NOC applications for already existing projects expired on 30.09.2022. Environmental Compensation (**EC**)/ Late Submission Fee shall to be imposed on Projects that did not apply or did not make efforts to apply by 30.09.2022. **EC** on entire ground water withdrawal quantum shall be imposed **wef 24.09.2020 or Date of Commencement** of Project (as per application/ other documents like CTE/ CTO/ Mine Plan Approval), whichever is later. **Late Submission Fee of Rs 1,00,000/-** shall also be applicable in all such cases alongside EC. EC and Late Fee as above shall **also be applicable in those cases** where earlier application(s) of firm got rejected and the firm did not apply/ did not make efforts to apply before 30.09.2022.

The above applies only to new applications. **Renewal applications** not submitted timely shall be processed as per **Para 11.0(vii)** of Guidelines dated 24.09.2020.

Member Secretary
CGWA

**CENTRAL GROUND WATER AUTHORITY
MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION**

[Constituted under Section 3(3) of Environment (Protection) Act, 1986]

Dated the 23rd October, 2017

Public Notice No. 8/2017

**APPOINTMENT OF THE DISTRICT MAGISTRATE/ DEPUTY COMMISSIONER AS THE
AUTHORIZED OFFICER TO MONITOR COMPLIANCE OF DIRECTIONS OF CENTRAL
GROUND WATER AUTHORITY**

Whereas on the direction of the Hon'ble Supreme Court vide it's Order dated 10th December, 1996, the Central Government has constituted the Central Ground Water Authority (hereinafter referred to as the Authority) vide notification number S.O. 38 (E), dated 14th January, 1997, followed by notifications S.O. 40(E) dated 13th January, 1998, S.O. 9(E) dated 5th January, 1999, S.O. 1024(E) dated 6th November, 2000 and S.O. 1121(E), dated 13th May, 2010, for the purposes of regulation and control of groundwater development and management in the whole of India;

And whereas the Authority has been issuing No Objection Certificate (NOC) for ground water withdrawal to industries/ infrastructure projects/ Mining Projects etc., in terms of guidelines issued in this connection from time to time;

And whereas some of the State Governments/Union Territories, have enacted legislations and/ or issued regulatory directions/ orders on ground water development and management in accordance with the Local/State/UT law/order;

And whereas the Hon'ble National Green Tribunal, New Delhi vide order dated 15.04.2015 in O.A. No. 204 of 2014 and others, has issued directions to Authority to ensure that **any person, operating tube well, or any means to extract ground watershall obtain permission from Authority** and shall operate the same subject to law in force, even if such unit is existing unit or the unit is still to be established.

Now therefore, in pursuance of the directions of the Hon'ble National Green Tribunal and in exercise of powers conferred under Section 4 of the Environment (Protection) Act, 1986 vide notification No. S.O. 1024 (E) dated 6th November, 2000, Central Ground Water Authority **appoints the District Magistrate/ Deputy Commissioner of each revenue area in the States of Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Jharkhand, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand, Andaman & Nicobar Islands, Dadra & Nagar Haveli, Daman & Diu and Lakshadweep Islands as the 'Authorized Officer'** for the purpose of enforcement of directions of CGWA in the respective revenue areas under his/ her jurisdiction and conditions laid down in the No Objections Certificates for ground water withdrawal issued by the Authority.

The District Magistrate/ Deputy Commissioner (Revenue) of each revenue area in the respective State/ Union Territory, who is the **Authorized Officer, is further delegated with the power to inspect whether all the existing users owning tubewells in their premises have obtained/ applied for NOC for ground water withdrawal. The DM/DC is also authorized to initiate action in case of violation like sealing of illegal wells, launching of prosecution against offenders etc. including grievance redressal related to ground water.**


(AKHIL KUMAR)
CHAIRMAN

Photographs of the Site Inspections of different industrial units by the Joint Committee.

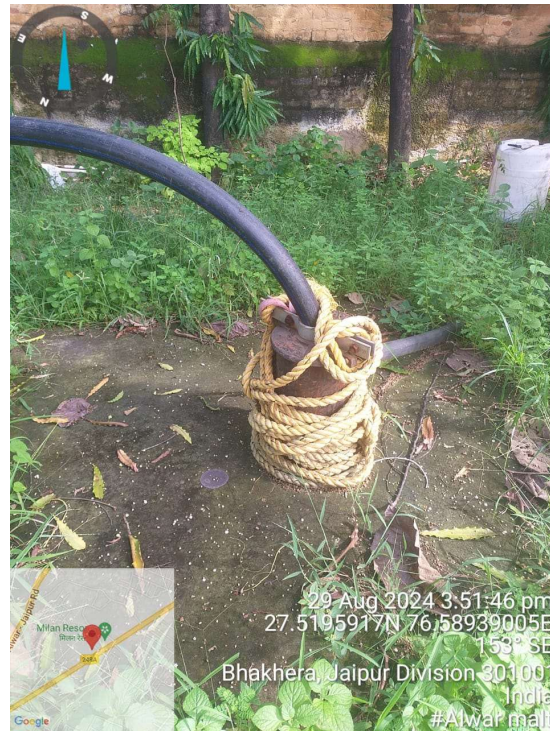


Figure 1 : Photograph of Bore Well.



Figure 2 : Photograph of Bore Well.



Figure 3 : Photograph of Piezometer.



Figure 4 : Photograph of Piezometer.



Figure 5 : Photograph of Bore Well flowmeter with telemetry.



Figure 6 : Photograph of Bore Well.



Figure 7 : Photograph of Bore Well.



Figure 8 : Photograph of Bore Well with joint committee.



Figure 9 : Photograph of Bore Well.



Figure 10: Photograph of the Bore Well.



Figure 11 : Photograph of industry.



Figure 12: Photograph of Bore Well with flowmeter.



Figure 13: Photograph of flowmeter.

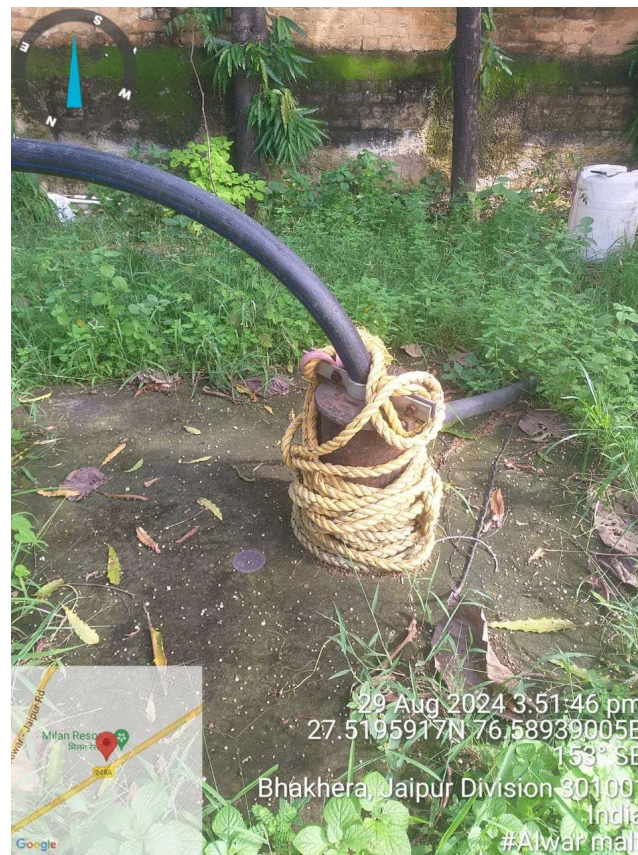


Figure 14 : Photograph of Bore Well.